

## BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

## PRINCIPAL BENCH, NEW DELHI

## ORIGINAL APPLICATION NO. 223 OF 2025

**IN THE MATTER OF:**

**NEWS ITEM TITLED "YEH BHI AJAB CRORE KE BANE NAALE  
MEIN BHARA MALBA AGAL BAGAL SE NIKAL RAHA PAANI"  
APPEARING IN DAINIK BHASKAR DATED 25.04.2025**

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Filed by:



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Date: 09.07.2025

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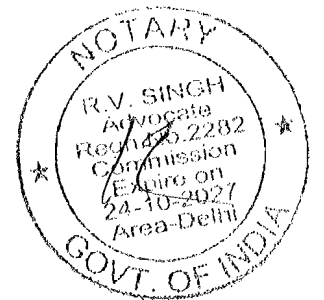
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**AFFIDAVIT ON BEHALF OF RESPONDENT NO. 1 – JABALPUR  
MUNICIPAL CORPORATION**

I, Preeti Yadav, W/o Dileep Kumar Yadav, aged about 34 years, presently working as Commissioner, Jabalpur Municipal Corporation, do hereby solemnly affirm and state as under:

1. That I am the Municipal Commissioner of Respondent No. 1 and as such, I am fully conversant with the facts and circumstances of this case.
2. The present original application was registered by this Hon'ble Tribunal in exercise of its suo-moto jurisdiction. The present application is concerning the drainage infrastructure in Jabalpur, Madhya Pradesh. This Hon'ble Tribunal had *vide* order dated 07.05.2025 had directed the Respondents to file a reply before the next date of hearing.
3. That in view of the above, the Respondent No. 1 would like to place on record the following:

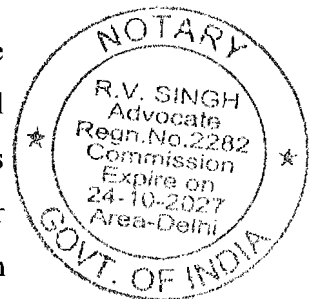


**(A) BRIEF ABOUT THE PROJECT:**

1. DPR of Rs. 326.49 Crore {Rs. 254.32 crores (Estimated value) + Rs. 72.17 crores (Escalation Value)} was approved for the Pucca

Construction of the existing drains by Government of India, Ministry of Urban Development (CPHEEO) on dated 27.10.2009 under Centre's JNNURM Storm Water Drainage (SWD) Scheme. The Pucca construction of total 133 Nos drains along with 05 Nos Primary drains (i/c OMTI & MOTI Nallah) was proposed under the said scheme. Approval of the Project from Govt. of India is annexed as Annexure-R-1 for reference.

2. Under this JNNURM Storm water Drainage scheme, all drain's size/section was designed as per the CPHEEO manual guideline by taking previous 50 years rainfall data, which was also approved by the competent authority i.e. Government of India, Ministry of Urban Development (CPHEEO).
3. After the approval, the work order of Rs. 374.99 crore was issued to M/S Larsen & Toubro Limited, Chennai, on estimated value through transparent tender process for being a lowest tenderer. The Work Order is annexed as Annexure R-2 for reference.
4. Before starting the execution, the contractor submitted a field report showing an actual approximated length of 145.60 km remaining Kaccha drains, which needed to be constructed under this JNNURM scheme. As some of small drains were already constructed under other different schemes. Report of remaining drains is annexed as Annexure R-3 for reference.
5. After the submission of field report, all the work was executed as per the approved Drawing/Design and relevant size of drains respectively.
6. It is submitted that there was a provision of escalation in the contractor's agreement, which was causing the additional financial burden on the Municipal Corporation. So, during the Hon'ble Mayor's Council Meeting dated 19.09.2017, it was decided that "No further work should be executed from the L&T as the rates with escalation was exceeding the prevailing rates at that time for similar nature of works. Hence the work was terminated through office letter no. NURM/2018-19/25 dated 03.05.2018. Honourable Mayor's Council

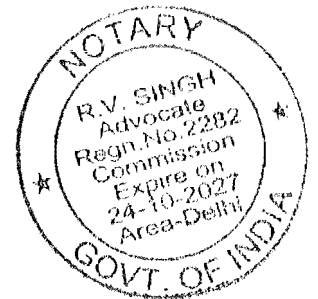


instruction and termination letter is annexed as Annexure R-4 for reference.

7. It is also kindly submitted that, total Rs. 364.24 crore (i/c Escalation) was paid to the contractor for the only work executed by him. The balance work of this scheme still has not been taken under any other scheme yet. It is kindly submitted that some of the Major drains (Omti& Motinaalah), which were kaccha & wider before the project was initiated, but the Pucca construction of all these drains in relevant width & section was done as per the drawing & design approved by CPHEEO.

**(B) Planning for completion of SWD balance work and developing a Storm water Drainage master Plan**

1. It is kindly submitted that, the reason for not completing the balance SWD work is that, the municipal corporation was going through a lot of financial burden from the different scheme and works, and was unable to arrange the required funds. Although corporation has taken priority wise drainage work in flood prone area into the account and issued the tenders to complete the work within the time limit.
2. Further it is kindly submitted that Municipal Corporation has initiated the request to National Disaster management Authority, under Govt. of India, Mitigation department, New Delhi via office letter dated 09.06.2025, requesting for inclusion of Jabalpur City under the Urban Flood Risk Management Programme (UFRMP). The letter is annexed as Annexure R-5 for reference.
3. It is submitted that the corporation has already informed the said department about the factors causing flooding and which is disrupting civic life, damaging infrastructure and posing serious public health like, Inadequate and outdated storm water drainage network, encroachment on water bodies & drainage channels, high intensity rainfall due to climate change, vulnerable low-lying settlements with

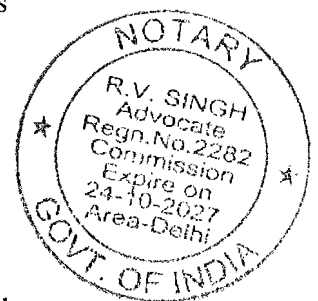


limited flood coping capacity etc. which needs intervention and support.

4. It is also submitted that the corporation has asked for the technical support from the said department for;
  - Strengthening Storm Water and flood management infrastructure
  - Implementing nature based solutions for sustainable drainage and water retention
  - Deploying GIS based flood mapping and early warning system
  - Safeguarding lives, livelihoods & urban assets through targeted flood mitigation etc.
  
5. It is again kindly submitted that National Disaster management Authority, under Govt. of India, Mitigation department, New Delhi has assured to include the Jabalpur city under scheme and is ready to give grant of Rs. 150-200 Crore for the work. The letter of approval is expected to be issued in this month.
  
6. It is also kindly submitted that corporation is also hiring the technical expert team to survey, plan and execute the Storm water drainage and Management plan. This team will plan study of previous 50 years rainfall data with change in intensity of rain due to climate change, and will plan a complete SWD network master plan, digital elevation model, drainage cleaning management manual and sponge area of the city and will also provide the expertise during execution. The expert hiring process is in progress After this work, we can surely say that storm water drainage management will be much better than as it is right now.

**(C)Cleaning of Existing drains**

1. Drain cleaning in the city is conducted using a combination of manual and mechanized methods, depending on the drain category:
  - **Primary drains** are being cleaned entirely through mechanized equipment such as desilting machines and excavators.



- **Secondary drains** are being cleaned through a mix of manual labor and mechanical assistance to ensure efficiency and safety.
  - **Tertiary drains** are being cleaned manually by the Nala Gang workers due to their narrow and inaccessible nature.
2. The Municipal Corporation has organized a dedicated Nala Gang consisting of 286 members, strategically divided across all 16 zones of the city to ensure comprehensive coverage of drain cleaning operations.
- The Nala Gang manually cleans all secondary and tertiary drains across the city using all safety and safai suraksha equipments.
  - For the primary drains, as well as other major drains, mechanical cleaning is carried out using JCBs , Super sucker and other heavy machinery (110,200, 270 etc) to ensure thorough desilting and removal of accumulated debris. Total 14 heavy machineries are used for drain cleaning.
3. The encroachments in the Madan Mahal area have been carefully identified and listed by the JMC. A dedicated encroachment clearance drive has been carried out by JMC to remove illegal obstructions and restore the free flow and maintenance of drains in the Madan Mahal locality as well as other affected locations in the city.
4. It is kindly submitted that the picture of Moti Drain published in the said news paper, was taken in April 2025. The Corporation has initiated the cleaning before the rainy season. At present there is no waste blocking the said drain. Photograph is annexed as **Annexure R-6** for reference.
5. Regarding the news published in the newspaper “State PWD department has constructed the Flyover Piers in the carriage way of Omti drain, which is obstructing the flow”, It is kindly submitted that State PWD (SPWD) department had informed the corporation about the necessity of up-ramp of the said cable stay bridge, for which piling and construction of piers was needed. Although it is kindly accepted that some piers is constructed in between the carriage way of OMTI



drain, but SPWD experts has already taken the required measures to avoid obstruction in the flow and made the bypass drain for the obstructed carriage area of the same. SPWD has communicated about all the measures and solutions which have been taken to avoid the obstruction in storm water flow via letter dated 04.07.2025. Letter is annexed as Annexure R-7 for reference.

#### **(D) City's Door-to-Door (D2D) Waste Collection Management**

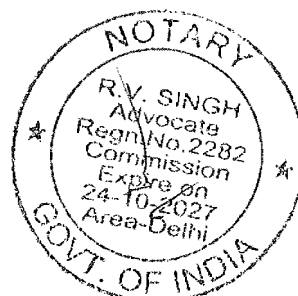
1. The Municipal Corporation operates a well-structured door-to-door waste collection system utilizing a fleet of vehicles and manpower:

- The fleet consists of 396 mini-tipper vehicles, 150 rickshaws/handcarts, and 10 refuse compactors.
- The city also operates 3 garbage transfer stations, supported by 8 hook loaders and 16 portable compactors to efficiently manage waste logistics.
- Household waste collection is conducted daily between 6 AM and 2 PM, while commercial waste collection is scheduled between 2 PM and 10 PM, using the above-mentioned machinery and vehicles to ensure timely service.

2. Methods and Monitoring of D2D waste collection management:

- The methods described above form the backbone of the D2D system.
- Monitoring and supervision are conducted through the Integrated Command and Control Centers (ICCC) located at Chandal bhata and Damohnaka.
- All vehicles are equipped with GPS-enabled tracking systems.
- Each vehicle's route is carefully planned and defined in a beat-wise manner covering all wards in the city.
- The ICCC continuously monitors the movement of all vehicles to ensure 100% door-to-door coverage and prompt service delivery city-wide.

3. Penalty and Enforcement Measures:



A total of **720 Nos penalties amounting to ₹2,85,350/-** were issued for violations including illegal waste dumping, throwing garbage in unauthorized places, non-compliance with Municipal Solid Waste (MSW) rules, and violations related to the use of Single Use Plastics (SUP). Month wise penalties are as under;

<b>Month (Year-2025)</b>	<b>Total Penalty (in Nos)</b>	<b>Penalty Amount (Rs.)</b>
January	278	102900
February	245	54800
March	115	78050
April	59	40300
May	8	2100
Jun	15	7200
<b>Total</b>	<b>720</b>	<b>285350</b>

These enforcement actions forms a key part of the city's strategy to maintain cleanliness and discourage improper waste disposal practices. It is kindly submitted that Jabalpur Municipal Corporation is doing all efforts to make the waste collection management to its best standards.

I Identified the deponent/executant  
who has signed in my presence.

**VERIFICATION**

I, the deponent named above, do hereby verify that the contents of the above affidavit are believed to be true and correct on the basis of the information derived from the record and nothing material has been concealed therefrom.

Verified on this 09th day of July, 2025 at New Delhi.

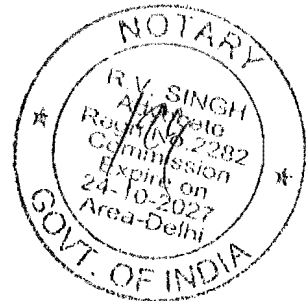
Solemnly affirmed before me read  
over & explained to the deponent.

Notary Public, Delhi.

9 JUL 2025

  
DEPONENT

  
DEPONENT



# ANNEXURE R-1

8

F.No.Q-12045/13/8/NURM/2006-CPHEEO  
Government of India  
Ministry of Urban Development  
(CPHEEO)

**Subject: DPR for Storm Water Drainage System of Jabalpur City proposed under JNNURM at an estimated cost of Rs. 254.32 Crore (Revised) - Technical Appraisal-Regarding.**

- Ref:** (1) JNNURM Division O.M. dated 22/23.3.2006  
(2) OM No. K-14012/66(8)/2006-NURM-II dated 1.5.07  
(3) OM No. K-14012/66(1)/2009-NURM-III dated 24.2.2009  
(4) OM No. K-14012/66(1)/2009-NURM-III dated 18.9.2009  
(5) Letter from Municipal Corporation, Jabalpur No. JMC/NURM/2009/2802285 dated 12.10.2009

The DPR for Storm Water Drainage System in Jabalpur City was received by the NURM Directorate of the Ministry in various forms and at different points of time for consideration under JNNURM. The NURM Directorate had been forwarding the DPRs received for technical appraisal by CPHEEO.

CPHEEO had technically appraised the DPR received in March, 2006. This was limited to the infrastructure development proposed for the Omti Nallah only. The topography of Jabalpur city consists of five natural drainage zones namely, Omti Nallah, Moti Nallah, Uldana Nallah, Khandhari Nallah & Shah Nallah. Only the Omti Nallah was taken up for development of comprehensive SWD. The CSMC had examined the DPR but did not approve the same as the city-wide approach for SWD facilities was not met.

Therefore, the Ministry had requested Jabalpur Municipal Corporation (JMC) to prepare a comprehensive DPR for SWD for the entire city. JMC had submitted such DPRs to the Ministry for approval but the technical appraisal revealed several shortcomings in the DPR such as inadequacy of rainfall data, incorrect analysis of rainfall data both of which affect the entire SWD network proposed physically and financially. CPHEEO had been interacting with the Jabalpur Municipal Corporation directly and also through NURM Directorate for correcting the technical and financial proposals of the DPRs. The latest revised DPR submitted through NURM Directorate dated 18.9.2009 had furnished several required corrections. But it still had certain issues regarding the applicability of ADB SoR vis-à-vis the unified SoR 2002 of PHED, GoMP. Finally, all the requisite corrections have been carried out by JMC and their Consultants duly interacting with CPHEEO.

The following Officials and Consultants of JMC have attended CPHEEO in the recent past for technical discussions and for carrying out necessary corrections.

S No	Name of Officer	Designation	Dates of Visit to CPHEEO
1	Shri Ajai Sharma	Exe. Engineer, SWD, JMC	16 October 09
2	Shri S.K.Dwivedi	Exe. Engineer, SWD, JMC	27 October 09
3	Shri K.G. Agrawal	Consultant to JMC	2,7, 12,16,26,27 Oct' 09
4	Shri Kuldeep Singh	Consultant to JMC	2,7, 12,16,26,27 Oct' 09

The details of technical appraisal are as follows:

1.	Proposal	<b>DPR: Storm Water Drainage Sector:</b> DPR of Integrated Storm Water Drains (Including Omti Nallah) at Jabalpur City for Development of infrastructure services at a cost of Rs. 254.32 Crore.
2.	Name of State / UT	Madhya Pradesh
3.	Name of City	Jabalpur
4.	Objectives	To provide comprehensive Storm Water Drainage System with integration to the existing SWD and final disposal through the natural drains flowing into River Pariyat and then to River Narmada.
5.	Whether CDP is prepared	Yes
6.	<p><b>Background:</b></p> <p>Jabalpur City receives an average annual rainfall of about 1386 mm (mentioned in CDP) which is substantially higher than the national average of 893 mm (LPA, from IMD website). The natural relief of the city is marked by heights and valleys providing excellent natural drainage. However, with increased urbanization, increased pavement area coupled with closure/development of very small &amp; minor drains, the city has started experiencing flooding. The CDP mentions that Jabalpur had experienced flooding even during normal monsoons in 1991, 1994, 1998 &amp; 1999.</p> <p>The highly flood-prone areas in JMC are:</p> <ul style="list-style-type: none"> <li>• Areas lying in the catchment area of Ukhari Nallah;</li> <li>• Areas lying at the foot-hills of the Madan Mahal Hills; and</li> <li>• Low lying pockets across the city.</li> </ul> <p>The CDP mentions that Municipal Corporation has been addressing the flooding problem on a piece-meal approach, attempting to solve local flooding problems by constructing drains in flood-prone areas and linking them to Nallah. However, Scientific and permanent solutions are to be worked out for preventing flooding in the city.</p> <p>There have been no systematic efforts in the past to study the drainage system covering the entire city. Jabalpur Municipal Corporation (JMC) had been taking up the drainage works to solve only the local problems due to fund scarcity. With the assistance available under the JNNURM, JMC's objective in SWD is to study the storm water drainage in totality and identify the reasons for the flooding and provide efficient drainage system to avoid the frequent flooding in the city area.</p> <p><b>Urban Infrastructure Development in Other Sectors:</b></p> <p>The Government of Madhya Pradesh and Jabalpur Municipal Corporation have taken up the ADB assisted UWSEIP/ Project UDAY Project for improving the</p>	

urban infrastructure in water supply, sewerage and solid waste management Sectors.

The Ministry has also approved two DPRs for providing sewerage facilities in Jabalpur.

As the city /State Governments have already taken up urban infrastructure improvement projects in priority sectors of water supply, sewerage and solid waste management with either GOI or ADB assistance, the only other Sector requiring assistance for improvement in infrastructure is the storm water drainage.

Accordingly, a comprehensive Storm Water Drainage DPR has now been prepared and submitted by JMC for the consideration of the Ministry under JNNURM.

**7. Present Status:**

The Existing storm water drainage system of Municipal Corporation of Jabalpur, is divided into five major drainage zones. These drainage zones are based on the natural drainage area of five major Nallahs flowing through the Municipal Corporation area. The major drainage zones are:

1. Uldana Nallah drainage zone
2. Moti Nallah drainage zone
3. Omti Nallah drainage zone.
4. Shah Nallah drainage zone
5. Khandhari Nallah drainage zone

With increased urbanisation in Jabalpur, problems of flooding are being recorded in the city. The major drainage problems identified in Jabalpur are as follows:

1. Inadequate drainage system from habitations to final disposal in Nallah.
2. Increased urbanization and increased imperviousness.
3. Lack of SWD network in most urbanised areas.
4. Un-improved hydraulics of natural drains ( due to unlined Sections)

The CDP mentions that Jabalpur had experienced flooding even during normal monsoons in 1991, 1994, 1998 & 1999.

The JMC has tried to rectify these problems in storm water drainage by preparing a comprehensive DPR as per the provisions of Manual on Sewerage and Sewage Treatment (Storm Water Drainage Section) published by the Ministry and the inputs provided by CPHEEO while examining the initial DPRs.

**8. Need of the Project:**

The CDP mentions that Jabalpur Municipal Corporation has been addressing the flooding problem on a piece-meal approach, attempting to solve local flooding problems by constructing drains in flood-prone areas and linking them

<p>to Nallahs wherever feasible within available funds. CDP acknowledges that Scientific and permanent solutions are to be worked out for preventing flooding in the city.</p> <p>Accordingly, JMC has prepared this comprehensive DPR for Storm Water Drainage based on rainfall data obtained from IMD (Autographic rainfall data) and provisions of the Manual on Sewerage &amp; Sewage Treatment published by the Ministry.</p> <p>The proposed DPRs provides for 100% coverage and connectivity of the Storm Water Drainage network with due linkages with the existing SWD system in order to prevent flooding within the parameters of flooding frequency of once in two years mentioned in the Manual for the design storm analysed from the records of autographic rainfall data for the city.</p>				
9.	<b>Population</b>	Jabalpur MC		
	Year 2001	10,98,469		
	Year 2010-11	11,99,686		
	Year 2040-41	21,32,560		
10.	<b>Area of city</b>	134.00 Sq.km		
10.	<b>SWD Area Coverage</b>	Area under Existing system	Area Under Project	Total area of coverage after execution of Project
		5.40	128.60	134.00
		Proposed project will cover entire 134.00 sq.km with network as well as out falling to River Pariyat and to River Narmada		
11.	<b>Project components</b>	<ul style="list-style-type: none"> <li>Total Length of R.C.C. pipe drain - 88.060 Km.</li> <li>Total length of R.C.C. covered channel drain - 73.80 Km.</li> <li>Total Length of Stone Pitching of natural Drains - 64.005 Km.</li> </ul> Total length of Proposed improvement of SWD- 225.865 km		
12.	<b>Estimated Cost of the project (proposed)</b>	Rs. 25432.12 lakh		
13.	<b>Period of implementation</b>	25 months From Dec'09 to Dec'11		
14.	<b>Funding pattern</b>	50%:20%:30% (Gol : GoMP : JMC)		

Total Project Cost(In Lakh)	GOI (50 %) (In Lakh)	GOG( 20 % ) (In Lakh)	JMC( 30 % ) (In Lakh)
proposed DPR Rs. 25432.12 lakh	12716.06	5086.42	7629.64
<b>CPHEEO recommendation Rs. 32648.86 lakh</b>	<b>16324.43</b>	<b>6529.77</b>	<b>9794.66</b>

16. **Financial Phasing** 2009-2010, 2010-2011 & 2011-12  
for a total of 25 months

(Rs.in Lakh)

Year	Total	GoI (50 %)	GoMP ( 20 % )	JMC ( 30 % )
2009 – 10 (25%)	8162.21	4081.11	1632.44	2448.66
2010 – 11(50%)	16324.43	8162.21	3264.89	4897.33
2011- 12 (25%)	8162.22	4081.11	1632.44	2448.67
<b>Total</b>	<b>32648.86</b>	<b>16324.43</b>	<b>6529.77</b>	<b>9794.66</b>

17. **Implementing Agency** Jabalpur Municipal Corporation

18. **Annual O & M Expenditure (Rs. lakh)**

<b>Existing 2008-09</b>	Rs.3.46 Lakh + Rs.160.00 ( taken approx. 10% of total estt. Cost of staff engaged on SWM & SWD duties)=  Rs.163.46 Lakh p.a. on SWD
<b>Proposed (20012-13)</b>	Total maintenance cost Rs. 497.01 Lakh per annum, after commissioning of project. <b>JMC will meet O&amp;M expenditure for these SWDs from property tax revenues.</b>

19. **Agency Responsible for O & M** Jabalpur Municipal Corporation

20. **Estimated Cost for Consideration & approval** Rs. 32648.86 lakh

21. **SLBMs:**

Storm Water Drainage- Service Level Benchmarks				
		Benchmark	Existing	Proposed
1	Coverage of Storm Water Drainage network	100%	4%	100%
2	Incidence of water logging / flooding	0	Frequent in several spots rainy season	0 For design storm

**21. Coverage of Urban Poor & Minorities:**

The Details of Urban Poor and Minority Population Benefiting from the project ( As per census 2001) are given Below  
**Total Urban Poor = 275054;**  
**Total Minority = 167000**

S No.	Category	Total in city	Already connected to Storm Water Drainage	Storm Water drainage system Beneficiaries under the Project
1	Urban Poor Non-Minority	178054	-	178054
2	Urban Poor - Minority	97500	-	97500
3	Urban Non- Poor Minority	69500	-	69500

**Project Beneficiaries:**  
Total Urban Poor (1+2) = **275554**  
Minority Population (2+3) = **167000**  
Urban Poor + Minority ( 1+2+3) = **345054**

**CPHEEO's comments on DPR:**

- The DPR titled DPR of Storm Water Drainage System (Including Omti Nallah) for Jabalpur City has been proposed under JNNURM has been designed and estimated as per the design provisions of the Manual published by the Ministry and the cost estimated as per State Govt. Departmental procedures. Ministry may consider the same for providing ACA under JNNURM.
- IMD's rainfall data for Jabalpur (autographic rain gauge data) has been collected for 25 years (made available by IMD for 1975, 1980 and 1985-2007) and analysed for intensity of rainfall, which is in order.
- Time of concentrations versus intensity of rainfall is plotted and Storm intensity curve is prepared.
- Tributary area for the drain ascertained from the detailed survey drawings prepared and marked in the drawings.
- The land use plan of the tributary area is considered as per the approved master plan of the city confirmed by the JMC officials.
- The imperviousness constant, 'C' values have been adopted as per the guideline values indicated in the Manual on Sewerage & Sewage Treatment and accordingly the intensity of rainfall has been calculated and the discharges have been determined in the catchment areas, which are in order.
- The Design carried out by JMC through Snow Fountain Consultants has been based on the rational method suggested by Manual on Sewerage and Sewage Treatment and the design is in order for the design storm for the flooding

frequency and time of concentration occurring the designed section at the point under consideration.

- The detailed drawings, designs have been furnished and estimates have been prepared.
- The details of proposed infrastructure are as follows:

Section Details	Jabalpur SWD -Zone wise Details					
	Khandhari Nala Zone	Shah Nala Zone	Moti Nala Zone	Uldana nala Zone	Omti Nala Zone	Total in M.
<b>R.C.C. Pipe Dia.</b>						
150	0.00	0.00	0.00	0.00	200.00	200.00
200	120.00	60.00	0.00	90.00	650.00	920.00
250	105.00	120.00	0.00	240.00	745.00	1210.00
300	141.00	300.00	60.00	480.00	2125.00	3106.00
350	90.00	210.00	90.00	360.00	1330.00	2080.00
400	240.00	270.00	180.00	1000.00	1493.00	3183.00
450	30.00	380.00	240.00	788.00	1064.00	2502.00
500	30.00	345.00	180.00	770.00	1226.00	2551.00
600	60.00	689.00	720.00	1660.00	3683.00	6812.00
700	90.00	800.00	1035.00	2851.00	2574.00	7350.00
800	120.00	575.00	1058.00	2760.00	4700.00	9213.00
900	120.00	1170.00	1420.00	1742.00	1930.00	6382.00
1000	120.00	660.00	629.00	2803.00	1660.00	5872.00
1100	150.00	678.00	350.00	1943.00	3246.00	6367.00
1200	180.00	310.00	575.00	770.00	2791.00	4626.00
1400	240.00	420.00	1588.00	4307.00	1922.00	8477.00
1600	300.00	540.00	420.00	1697.00	3462.00	6419.00
1800	390.00	750.00	570.00	5000.00	4081.00	10791.00
<b>Total</b>	<b>2526.00</b>	<b>8277.00</b>	<b>9115.00</b>	<b>29261.00</b>	<b>38882.00</b>	<b>88061.00</b>
<b>R.C.C. Covered Drain</b>						0.00
2.4 x 1.65	0.00	30.00	0.00	0.00	30	60.00
2.6 x 1.75	0.00	1200.00	2050	2390.00	3843	9483.00
2.8 x 1.85	630	1565.00	582	1495	180	4452.00
3.0 x 1.98	3219	180.00	0.00	1282	970	5651.00
3.2 x 2.05	1290	100.00	220	1676	2093	5379.00
3.4 x 2.15	1130	0.00	0.00	2910	2427	6467.00
3.6 x 2.25	480	0.00	0.00	1715	3780	5975.00
3.8 x 2.35	570	0.00	0.00	0.00	5320	5890.00
4.0 x 2.45	600	0.00	3920	120	679	5319.00
4.2 x 2.55	660	0.00	0.00	285	0.00	945.00
4.4 x 2.65	780	150	4510	313	416	6169.00
4.6 x 2.75	840	2350	730	210	955	5085.00
4.8 x 2.85	2040	0.00	0.00	330	755	3125.00
5.0 x 2.95	3090	0.00	0.00	0.00	625	3715.00
5.2 x 3.05	1590	0.00	0.00	0.00	0.00	1590.00
5.4 x 3.15	80	0.00	0.00	0.00	364	444.00
5.6 x 3.25	0.00	0.00	0.00	0.00	4046	4046.00
<b>Total</b>	<b>16999.00</b>	<b>5575.00</b>	<b>12012.00</b>	<b>12726.00</b>	<b>26483.00</b>	<b>73795.00</b>

Stone Pitching Details Section Top, Bottom & Depth)						0.00
12.05x2.85x2.75	0.00	0.00	0.00	0.00	840.0	840.00
14.15x3.35x2.70	9060.00	0.00	0.00	1740		10800.00
14.67x3.35x3.15	0.00	0.00	0.00	493	2560.00	3053.00
15.20x3.60x3.35	0.00	0.00	0.00	2000		2000.00
15.72x3.72x3.45	0.00	0.00	0.00	890		890.00
16.24x3.34x3.55	0.00	0.00	0.00	8	1780.00	1788.00
16.77x3.97x3.65	0.00	0.00	0.00	4560	30.00	4590.00
17.29x4.09x3.75	0.00	0.00	0.00	527		527.00
17.82x4.22x3.85	0.00	0.00	0.00	10	1085.00	1095.00
18.34x4.34x3.95	0.00	30.00	0.00	3645		3675.00
18.86x4.86x3.60	0.00	6390.00	0.00	0.00	17663.00	24053.00
20.44x4.44x4.35	0.00	0.00	0.00	5250		5250.00
24.10x5.7x5.05	0.00	0.00	0.00	0.00	5444.00	5444.00
<b>Total</b>	<b>9060.00</b>	<b>6420.00</b>	<b>0.00</b>	<b>19123.00</b>	<b>29402.00</b>	<b>64005.00</b>
<b>Total Length of R.C.C. Pipe in Km.</b>			<b>88.06</b>			
<b>Total Length of R.C.C. Drain Km.</b>			<b>73.80</b>			
<b>Total Length of Stone Pitching Drain Km.</b>			<b>64.00</b>			
<b>Grand Total</b>			<b>225.86 KM</b>			

- The designers have stated that the SWD system has been interlinked to the existing ponds in the city such that the pond receives inflows from SWD on one side and the surplus water flows out to the SWD on the other side. Hence, preservation of water bodies & promotion of GW recharge is being ensured.
- The DPR proposes 100% coverage of SWD facility in all areas including all urban poor & minority areas. As per 2001 census, the urban poor beneficiaries are 2,75,554 whereas about 1,67,000 minorities will also be benefited. Details are obtained from CDP.
- The estimated cost of DPR has been finalized on the basis of detailed design, drawings, quantity survey and cost estimates using the rates of unified PHED SOR published in September 2002. The cost escalation over this SoR is adopted on the basis of WPI published by Ministry of Industries, GoI. The cost escalation on WPI basis is as follows:
 

WPI of Sept-Oct 2002 (18.9.2002) = 167.45  
 $(167.4 = 167.5)/2 = 167.45$   
 WPI of Sept-Oct 2009 (26.9.2009) = 243.00

% increase in WPI as in Oct 2009 =  $(243.00 - 167.45) \times 100 / 167.45 = 45.12\%$
- Since the prices have been adjusted on the basis of published WPI, the cost estimates are at current 2009-10 levels. No cost escalation shall be allowed during project implementation.
- JMC has furnished the Bar-chart indicating the schedule & stages of implementation of the project as per stated period of implementation.

- JMC has stated that the O & M cost will be met for their annual budget/property tax revenue generated so as to make the scheme sustainable.
- Since the DPR has been prepared as per the guidelines of the Manual on Sewerage & Sewage Treatment ( Storm Water Drainage section), we may technically approve the same as per the abstract cost given below subject to the comments that follow:

**ABSTRACT OF APPROVED COST FOR STORM WATER DRAINAGE-  
in Jabalpur (Rs. in Lakh)**

S NO	PROJECT COMPONENTS	Length in KM	Proposed DPR Cost (Rs. Lakh)	Appraised Cost (Rs. Lakh)
1	Military Dairy Farm to Khandhari Nallah via Bilahari	4.949	306.65	414.95
2	Narmada Nagar To Khandhari Nallah-II	0.375	14.30	13.2
3	Narmada Nagar To Khandhari Nallah-I	0.199	7.50	5.80
4	Khandhari Dam To Shah Nallah via Bhita, Kajarwara, Bilahari, Chheola and Polipather	23.000	2455.40	4916.25
5	Badariya Tiraha To Shah Nallah via Rampur Chowk (Left Side)	1.025	78.90	59.65
6	Badariya Tiraha To Shah Nallah via Rampur Chowk (Right Side) Megha Mobile	1.210	112.45	85.40
7	Poli Pathar (Riffle Range Side ) To Shah Nallah-1	0.281	4.45	5.10
8	Poli Pathar (Riffle Range Side ) To Shah Nallah-2	0.792	34.90	43.90
9	Shakti Bhawan To Shah Nallah via Rampur Mohalla	4.895	321.95	631.65
10	Rampur To Shah Nallah	1.599	78.60	112.20
11	Akash Ganga Barat Ghar ke Samne Nallah	0.255	6.05	7.30
12	Poli Pathar To Shah Nallah via Perfect Pottery (Part 1)	0.518	12.65	16.40
13	Poli Pathar To Shah Nallah via Perfect Pottery	0.578	24.75	30.20
14	Shah Nallah	9.400	693.60	1790.85
15	Soni Nagar Bhan Talaiya To Sidhatri Mata Mandir	0.250	7.05	19.00
16	Babu Nagar Jhanda Chowk To Ajai Furniture Shop	0.479	51.70	27.70
17	Bhawani Chowk To Moti Nallah Tekari Kabristan	0.678	85.80	51.30
18	Pinki Kiran store Choudhari Mohalla Bhang Talaiya to Keena Fakeer chand ustad ka bara Nallah	0.860	38.65	57.20
19	Jain Mandir To Behind of Hanuman Thana	0.540	25.10	42.85
20	Shanti Nagar Nallah-II	0.150	2.90	6.85
21	Om Sai Body Maker To Moti Nallah via Shanti Nagar	0.628	2.90	6.40
22	Trimurti Nagar To Moti Nallah	0.710	33.05	33.20
23	Madho Tal to Moti Nallah	3.702	371.30	492.35
24	Sushil Soni Ka khet To Moti Nallah	0.720	63.10	66.15
25	Moti Nallah (Fakeer Chand Akhera, Radha Krishna ward to Uldana Nallah Near by pass Road Via Madar Tekri, Damoh Naka Area & Village- Kathonda)	10.270	933.30	2720.05
26	Vehicle Gun Factory, Jabalpur To Uldana Nallah	0.625	41.35	61.05
27	Kendriya Vidyalaya Vehicle Factory To Uldana Nallah Near Jabalpur Tank	0.234	14.60	20.80
28	Chhoti Khermai Mata Mandir Siddh Baba Bagh To House of Magan Lal Yadav	0.438	22.30	30.80
29	Patel Mohalla Seth Govind das Ward To Manthi Tel GCF Nallah	1.200	41.85	59.30

30	Jhanda Chowk To Mangal Parag Ground	0.392	12.15	21.10
31	GCF Hospital to VGF Ground Nallah	1.049	30.15	46.05
32	GCF Area Nallah -1	0.070	1.90	3.20
33	GCF Area Nallah -2	0.080	3.10	3.50
34	GCF Hospital To Gun Carriage Factory Nallah	1.428	153.95	356.95
35	Adhartal Subhash Nagar To Hitkari Girls School V.F.J. via Kanchanpur, Sharda Colony Nallah (Nahar Wala Nallah)	1.937	142.90	191.10
36	GCF To Uldana Nallah via Bhadpur, Azad Nagar Gokar Bagh, Uday Nagar & Ankur Vidya Mandir of WWA Nallah	3.370	636.30	712.95
37	Razah Chowk To Adhartal Shobhapur Railway Crossing Nallah	0.490	21.65	30.70
38	Adhartal To Shobhapur Railway Crossing Left Side	1.950	268.60	255.35
39	IP Industrial Area Adhartal Nallah	0.880	57.95	58.40
40	Shobhapur Railway Crossing To Uldana Nallah Near Teen Puliya	2.240	299.25	424.75
41	Naveen Hotel Agriculture College To Uldana Nallah (Left Side Nallah)	0.700	55.75	90.55
42	Krishi Nagar Adhartal To Uldana Nallah Via Kulpati Niwas Nallah	0.915	136.35	39.85
43	Slaughter House To SC_ST Hostel Near Raddi Chowki	1.330	89.85	115.85
44	Anjuman School To SC_ST hostel Near Raddi Chowki	0.270	7.25	11.60
45	Jakir Hussain Ward To SC_ST Hostel Near Raddi Chowki	2.035	77.90	138.90
46	Neta Colony to Adhartal Police Station Near Adhartal Chowk	0.978	50.05	65.05
47	Jai Prakash Nagar Nallah Jhanda Chowk to Adhartal Talab	0.430	13.90	22.80
48	Adhartal Talab to Nallah (Raddi Chowki To Uldana Nallah via Adhartal Chowk, Agriculture College)	0.100	12.65	10.85
49	Raddi Chowki To Uldana Nallah via Adhartal Chowk, Agriculture College	2.156	232.35	233.20
50	Naveen Hotel Agriculture College To Uldana Nallah (Right Side Nallah)	0.637	34.05	50.05
51	Dhobiyana Mohalla To Raddi Chowki via Gohalpur Chowki Nallah	0.735	26.00	35.80
52	Jakir Hussain Ward to Raddi Chowki To Jagrati Nagar Near Vidya Yadav Madhyamik Vidyalaya Nallah	2.410	235.30	312.15
53	Kali Mata Mandir ke peechhe se khooni Nallah Near Bhole Kuti Yoga Kendra	0.560	6.65	10.75
54	Moti Nallah Pulia To Khooni Nallah via Gohalpur Chowk Near Village	2.555	139.15	252.65
55	Gohalpur Chowk To Uldana Nallah via Gohalpur, Jagrati Nagar & Amkhera Village	4.142	331.10	453.95
56	Adhartal Road Near Dhani Ki Kutiya To Uldana Nallah via Ravindra Nagar, Alok Nagar, New Ram Nagar, Village -Amkhera & Kundwari ( Khooni Nallah)	4.145	415.50	578.35
57	Uldana Nallah (Jabalpur Tank To Omti Nallah Near Chota Pandwar Village via Agriculture College)	18.000	1413.60	3148.65
58	Ambey Studio Narayan Nagar To Omti Nallah (Dwarka Nagar Ward)	0.125	2.00	2.80
59	House of Mohanlal to house of Ram Charan Siddha Baba ward	0.383	21.35	37.55
60	House of Purushottam to Deepak Singh Dwarka nagar ward	0.226	4.80	7.45

61	Poorv Parshad Laxmi Ben house to Omti Nallah Siddha Baba ward	0.425	40.85	77.30
62	Thana ghampur to Omti Nallah (Sanjay Gandhi Ward)	0.325	10.25	14.40
63	Sahu Mohalla to Tripathi Bhawan (Vinoba Bhave Ward)	0.181	26.95	25.90
64	Marghatiya Nallah Begam Chowk To Omti Nallah Via Bamba Devi Temple	0.893	63.50	128.55
65	Kuchch Bindiya Mohalla Near House of Chandobai to Omti	0.200	3.70	6.05
66	KanchGhar Chauraha to Omti Nallah via Kanchghar Colony Police Line	0.525	3.15	5.75
67	Samdariya Nagar to Omti Nallah	0.525	9.70	13.85
68	Kali Mai Mandir to Omti Nallah via jhariya Kuwan Mohalla Kaori Mohalla -Part 1	0.140	203.45	4.30
69	Kali Mai Mandir to Omti Nallah via jhariya Kuwan Mohalla Kaori Mohalla -Part 2	0.310	4.15	5.75
70	Kali Mai Mandir to Omti Nallah via jhariya Kuwan Mohalla Kaori Mohalla	1.244	30.95	60.85
71	Tulsi Mohalla to Omti Nallah via bayee ka Bageecha Area	0.400	7.30	8.80
72	Khatik Mohalla Area Nallah-1	0.180	3.15	5.55
73	Sheetla Mayee road to durga mandir near ghamapur via Khalik Mohalla	0.438	11.05	16.30
74	House of Dinesh Muni Radha Krishna Ward To Omti Nallah Near Ghamapur Chowk	0.760	21.50	31.10
75	Ghamapur Area Nallah	0.100	2.05	3.80
76	Kanchghar Colony To Samdariya Colony	0.204	3.00	4.75
77	Kanchghar New Basti To Omti Nallah via Samdariya Colony, Nehru Nagar Ward	0.540	2.45	4.20
78	Mall Godam To Kanchghar New Basti Omti Nallah	2.183	107.55	153.60
79	Mall Godam Chowk To Omti Nallah Near Ghantaghar via Collectorate	1.025	5.35	7.20
80	Police Quarter Omti To Omti Nallah Near Ghantaghar via Collectorate	0.400	14.50	21.60
81	Empire Talkies To Omti nagar Near Jyoti Talkies via Nagrath Chowk	1.805	267.75	370.90
82	Russell Chowk To Income Tax Appellate Tribunal office	0.360	9.40	15.25
83	Agrawal Petrol Pump To Omti Nallah	0.362	5.20	6.55
84	Traffic Polye Tiraha to Laghu Udyog Right Town	0.865	63.25	70.50
85	Bhagwati Dham Chowk to Omti Nallah	0.570	14.05	21.90
86	Grove Multi Special Hospital to Omti Nallah near house of Sri S S Srivastava	0.437	14.60	13.90
87	HawaBagh Nehru Colony to near Railway Line	0.510	22.85	47.15
88	Gulati Chowk to Railway Line Near Shastri Bridge	0.650	5.95	9.35
89	Chhoti Line Crossing to Near Madan Mahal Railway Station	1.036	32.10	52.05
90	Bridge No 4 Napier Town To Omti Nallah Near Madan Mahal Railway Station via Shastri Bridge	2.221	227.55	297.80
91	Stadium to Ranital Chowk Nallah	0.220	7.45	12.20
92	Sneh Nagar Nallah (opposite of PNT Boundary)	0.400	9.95	16.25
93	Dashmesh Nagar to Madan Mahal Chowk near BSNL office	0.475	17.50	29.40
94	SEE Office to Mahananda Pond	1.280	46.90	85.50

95	Prem Nagar Nallah	0.600	19.10	10.30
96	Ganga Sagar Talab to Kali Math Amanpur	0.800	58.70	116.30
97	Shakti Nagar Hill To Kali Math Near Railway Line Madan Mahal	2.600	55.15	86.80
98	Gupteshwar Chowk to Omti Nallah via Madan Mahal Chowk Madan Mahal Railway Station and kali math mandir	2.575	259.50	546.70
99	Sanjay Nagar To Daryani Classes	0.932	34.25	53.45
100	Shanker Ghee Tiraha to Baldevbagh Nallah Part-2	0.505	16.35	25.55
101	Jaiswal Medical Store to Tula Ram Chowk (Right Side)	0.213	4.65	5.40
102	Jaiswal Medical Store to Tula Ram Chowk (Left Side)	0.266	4.40	7.70
103	Nagar Nigam Jabalpur Saskiya Nallah Bhartipur to Sidharth Hostel via Ghantaghar Tularam Chowk	0.416	15.45	16.80
104	Mukadamganj Galhala Bazar to Ranital via Lordganj and Lard Tularam Chowk	1.261	27.75	40.55
105	Hitkari Vidyalaya Sidharth Hotel via Tularam Chowk-2	0.332	11.00	13.70
106	Ranital to sanjay Nagar Nallah via Harshit Nagar	1.124	155.60	158.65
107	Ukhari Chowk Nallah	0.290	14.70	20.05
108	Sanjay Nagar Nallah-1	0.150	3.95	6.05
109	Baldev Bagh to Omti Nallah near Daryani Classes via sanjay Nagar Anna Mohalla and Sheetalpuri	1.380	222.70	464.25
110	Sanjay Nagar Nallah -2	0.214	3.95	5.50
111	Cherital to Anand Colony Nallah	0.130	7.20	11.90
112	Baldevbagh Chowk to State Bank to Ukhari drain	0.460	16.20	22.55
113	Krishi Upaj Mandi Chowk to Vijay Nagar Chowk (Ahimsa Chowk)	0.396	22.20	39.95
114	Deen Dayal Chowk to Ekta Chowk	1.000	1455.75	64.05
115	Janaki Nagar Nallah	0.200	7.15	9.35
116	Ukhari Chowk Nallah-1	0.450	13.80	23.70
117	Ukhari Chowk Nallah-2	0.180	7.45	12.00
118	Ukhari Chowk Nallah-4	0.370	15.30	26.6
119	Ukhari Chowk Nallah-3	0.475	18.40	26.90
120	Ukhari Chowk Nallah-5	0.080	1.35	1.90
121	Anand Colony to Omti Nallah via Jaki Nagar, Ahinsa Chowk and Ekta Chowk	2.261	237.60	388.00
122	Govt. Naveen School Garha to Kachhpura fly over Nallah	0.099	4.40	5.70
123	Gulavva pond to Kachhpura Nallah near house of Ranjan Gopal Dubey	0.150	12.80	19.65
124	Garha Geeta Bhawan to Kachhpura Nallah	0.364	21.40	35.35
125	Supatal to Kachhpura Malviya Dr. Mukherjee Chowk	0.610	101.05	120.75
126	Nehru Nagar to Medical College Gate Nallah 1	0.505	7.75	11.45
127	Medical College Gate to Kachhpura Nallah via mudfaiya Pond Shaheed Chowk Garha	1.320	139.65	179.75
128	Mudfaiya Pond to Kuchchpura Fly over Drain	3.780	4906.60	850.00
129	Tirupati Chowk to Kachhpura Nallah near Bhoolan fatah via Ganga Nagar & Nivesh Colony	0.960	22.45	36.90
130	Kachhpura fly over to Omti Nallah near Kachnar city via Sanjiwani Nagar, Kachhpura Railway Station and Village Basa	5.348	1161.60	418.10
131	Damoh Naka Chowk to Omti Nallah via Deen Dayal Chowk and I T I College	5.100	664.95	897.05
132	I T I College to Omti Nallah	4.750	380.95	481.95
133	Omti Nallah	33.752	2299.30	5084.35

	Sub Total	225.86 KM.	24572.10	31544.80
	Contingency, 3%		737.16	946.34
	Administrative cost 0.5%		122.86	157.72
	Grand Total		25432.12	32,648.87

**Note: The cost variations are due to technical appraisal:**

1. The IDF curve has been corrected during technical appraisal. With the correction, the size of sections has increased to next higher diameters.
2. The cost estimates have been rationalized in conformity with JNNURM & UIDSSMT projects in Madhya Pradesh using the unified PHED SoR 2002 adjusted to current price level on the basis of WPI indices published by Ministry of Industry, Gol.

**General Comments for Project Implementation:**

- Jabalpur Municipal Corporation (JMC) shall obtain all administrative, technical and expenditure sanctions from Government of Madhya Pradesh immediately upon approval by CSMC to expedite the project implementation without any delay.
- JMC shall obtain clearances from other departments as required. Clearances shall be obtained from Authorities of National & State Highways, Railways and other departments / agencies to expedite the project implementation.
- Geo-technical investigations of the project sites for bearing capacity, ground water table, uplift etc should be carried out before execution of the project. The design may be modified if necessary on the basis of the actual ground conditions.
- Structural design of various components of the scheme may be got approved from the competent authority before implementation of the scheme.
- Adequate expertise of Staff and institutional capacity may be created by the JMC to implement the said scheme as per the specifications.
- The State Govt. /JMC may ensure that there is no encroachment on the alignment of the SWD system, so as to facilitate smooth execution of the project and to avoid time over run & cost over run of the scheme.
- The State Govt. /JMC may ensure that Municipal Solid Waste management plan / DPR already being implemented under ADB assisted project is implemented & maintained properly in the city so that no solid waste finds its way into the drains / SWD proposed. JMC shall ensure this.
- Since Govt. of India will not provide funds for R & R., JMC shall ensure the R & R programme, if any, for the project affected persons shall be implemented simultaneously so as to avoid time over run and cost over run.
- The invert levels at each cross section of the drains at various locations shall be

checked at the field by JMC during implementation by detailed survey to ensure smooth flow of storm water in the channels.

- The JMC shall ensure that the designed section shall carry all the silt without depositing in the drainage channels, for which adequate self-cleaning velocity shall be facilitated in the sections.
- JMC shall prepare a PERT Chart for all the drainage works and get it approved by the competent authority. JMC shall monitor implementation regularly so as to avoid time over run and resulting cost over run.
- A suitable mechanism may be developed by JMC for routine maintenance of the SWD system. JMC shall ensure effective O& M of the scheme on its completion from its own resources.
- The estimate has been prepared on unified PHED Schedule of Rates 2002 adjusted to 2009-10 (October 2009) on WPI indices. No escalation cost has been included during implementation. Cost escalations if any, shall be borne by JMC / Govt. of Madhya Pradesh themselves.
- If there is any change in the scope of work, a revised approval has to be obtained from Ministry /CPHEEO.

Encl: Original & Revised DPRs <sup>13</sup> (13 Volumes)  
 & Project Appraisal Report + one volume  
 of Revised cost Estimates.  
Total 14 Volumes.

*J.B. Navidhar*  
 27.10.09  
 (J B Ravinder)  
 Asstt. Adviser (PHE)  
 27.10.2009

DA (PHE) - on leave

95/DALPHE/2009/FTS

Consultant (Shri R.Sethuraman, Retd. JA (PHEE)) – May please see & advise.

The DPR has been examined in the light of the notes above. The scheme is technically conforming to the guidelines for SWD system given in the Manual on Sewerage Treatment. CSTMC may kindly consider and approve the scheme.

*[Signature]*  
 27/10/09.  
 (Consultant)

Dir (NURM-III)

*US(N-III)*  
*Nitin*  
 27/10  
 Open a file &  
 return to me.  
 SO (N-3) PC 28/10

25  
ANNEXURE R22 B(11)

22

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324



OFFICE OF THE MUNICIPAL CORPORATION JABALPUR

(JNNURM)

Manas Bhawan Building Wright Town Pin- 482002

Phone & Fax No.- 0761-2419966

E-mail - jmc\_nurm@yahoo.co.in

No./NURM/2010/299

Jabalpur, Date- 9/09/2010

WORK ORDER

To

M/S LARSEN AND TOUBRO LIMITED  
ECC DIVISION  
MOUNT POONAMALLEE ROAD  
P.O. -979 MANAPAKKAM, CHENNAI - 600089

Subject: - Construction of Storm Water Drainage System comprising RCC Rectangular, RCC Spigot & Socket pipe and Trapezoidal Stone Masonry /c.c. Drains complete, including testing and Commissioning in Jabalpur city under JNNURM.

Reference: - Tender Dated- 28<sup>th</sup> June' 2010 & agreement Dated - 09 September 2010.

1. Name of Work - Construction of Storm water Drainage System comprising RCC Rectangular, RCC Spigot & Socket pipe and Trapezoidal Stone Masonry Drains etc. complete, including testing and Commissioning in Jabalpur city for Omti Nalla, Khandar Nalla, Shah Nalla, Moti Nalla and Urdana Nalla Zone Area
2. Contract Cost - Rs. 3749980714/- (Rupees Three Hundred and Seventy Four Crores, Ninety Nine Lakhs, Eighty Thousand, Seven Hundred Fourteen only)
3. Approved Tender Rate - Items Rate
4. Time of Completion - 30 Months including Rainy Seasons.

You are hereby instructed to proceed the execution of the said works in accordance with the contract documents & complete the work in stipulated time period. It is also instructed to submit the work programme immediately

Enclosure - Referenced Agreement IInd Copy.

24

Commissioner  
MUNICIPAL CORPORATION JABALPUR

Jabalpur, Date- 9/09/2010

Endt.No. /NURM/2010/299

Copy to: -

1. Honorable Mayor, Municipal Corporation Jabalpur
2. Ad. Commissioner 2, Municipal Corporation Jabalpur
3. Superintending Engineer (JNNURM), Municipal Corporation Jabalpur for necessary action
4. Shri S. K Dwivedi, Executive Engineer (JNNURM) - I, Municipal Corporation Jabalpur for execution of the project
5. Shri R. K Gupta, Executive Engineer (JNNURM) - II, Municipal Corporation Jabalpur for execution of the project
6. M/s Snow Fountain Consultants, Lucknow for commencement of the project and necessary action

10/9  
14/9  
10/9/10

24 09/09/10

Commissioner  
MUNICIPAL CORPORATION JABALPUR


Recd along with IInd copy of Agreement and documents.

AGY  
E-P SAGIT  
DGM, WEP  
L&T, ECC  
9/09/2010/K

# ANNEXURE R-3 Survey Report

23

Sl. No	Drain No	26 Location	Surveyed length / Scope Length (In m)
1	1	Military Dairy farm to Khandari Nala via Bilahari	1430
2	2	Narmada Nagar To Khandari Nala II	226
3	3	Narmada Nagar To Khandari Nala I	200
4	4	Khandari Dam To Shah Nala via Bhita, Kajarwara, Bilhari, Chheola and Polipathar	12680
5	5	Badanya Tiraha To Shah Nala via Rampur Chowk (Left Side)	750
6	6	Badariya Tiraha To Shah Nala via Rampur Chowk (Right Side) Megha Mobile	925
7	7	Poli Pathar (Rifle Range Side ) To Shah Nala 1	0
8	8	Poli Pathar (Rifle Range Side ) To Shah Nala 2	0
9	9	Shakti Bhawan To Shah Nala via Rampur Mohalla	2045
10	10	Rampur To Shah Nala	1122
11	11	Akash Ganga Barat Ghar ke Samne Nala	210
12	12	Poli Pathar To Shah Nala Via Perfect Pottery ( Part 1)	0
13	13	Poli Pathar To Shah Nala Via Perfect Pottery	870
14	14	Shah Nala	8510
15	15	Soni Nagar Bhan Talaiya To Sidhatri Mata Mandir	0
16	16	Babu Nagar Jhanda Chowk To Ajai Furniture Shop	0
17	17	Bhavani Chowk To Moti Nala Tekari Kabrastan	0
18	18	Pinki Kirana Store- Chodhari Mohalla, Bhang Talaiya to Keena Fakeer chand ustad ka bara Nala	0
19	19	Jain Mandir To behind Hanuman Thana	0
20	20	Shanti Nagar Nala II	0
21	21	Om Sai Body maker to Moti Nala via Shanti nagar	512.5
22	22	Trimurti Nagar to Moti Nala	0
23	23	Madhotal To Moti Nala	2280
24	24	Sushil Soni Ka khet To Moti Nala	750
25	25	Moti Nala (Fakeer Chand Akhera, Radha Krishna war To Uldana Nala Near By pass Road via Mandir Tekri, Damoh Naka Area & Village Kathonda)	8770
26	26	Vehicle Gun Factory, Jabalpur To Uldana Nala	0
27	27	Kendriya Vidhyalaya Vehicle Factory to Uldana nala near Jabalpur Tank	0
28	28	Chhoti Khemari Mata Mandir Siddh baba Bagh to house of Maganlal Yadav	0
29	29	Patel Mohalla Seth Govind das ward To Manthi Tel GCF Nala	0
30	30	Jhanda Chowk to Mangal Parag Ground	290
31	31	GCF Hospital to VGF Ground Nala	1100
32	32	GCF Area Nalla-1	50
33	33	GCF Area Nalla-2	60
34	34	GCF Hospital to Gun Carraige Factory Nala	1190
35	35	Adhartal Subhash Nagar To Hitkari girls School V.F.J. via Kanhanpur, Sharda colory nala ( Nahar Wala Nala)	0
36	36	GCF to Uldana Nala via Bhadpur, Azad Nagar Gokar Bagh, Uday Nagar & Ankur Vidhya Mandir of WWA Nala	1765

  
 सहायक यंत्री  
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## Survey Report

Sl. No	Drain No	27 Location	24 Surveyed length / Scope Length (In m)
37	37	Razah Chowk To Adhartal Shobhpur Railway Crossing Nala	0
38	38	Adhartal to Shobhpur railway crossing Left Side	2280
39	39	IP Industrial Area Adhar Tal Nala	667.5
40	40	Shobhapur Railway Crossing To Uldana Nala Near Teen Puliya	2240
41	41	Naveen Hotel Agriculture college to Uldana Nala 9( Left Side Nala)	760
42	42	Slaughter House To SC_ST hostel near raddi chowk	1200
43	43	Anuman School To SC_ST hostel near Raddi chowk	270
44	44	Jakir Hussain ward to SC_ST Hostel Near raddi chowk	0
45	45	Neta colony to Adhartal Police station Near Adhartal chowk	930
46	46	Jaiprakash Nagar Nala Jhanda chowk to Adhartal Talab	0
47	47	Adhartal talab to Nala (Raddi chowki to Uldana Nala via Adhartal chowk, Agriculture college)	0
48	48	Raddi Chowki To Uldana Nala via Adhartal Chowk, Agriculture college	0
49	49	Naveen Hotel Agriculture college to Uldana Nala ( Right Side Nala)	660
50	50	Dhobiyana Mohalla To Raddi Chowki via Gohalpur Chowki nala	325
51	51	Jakir Hussain ward to raddi chowk via Gohalpur Chowki Nala	3570
52	52	Kali Mata Mandir ke Peeche se khooni Nala near Bhole kuti Yoga Kendra	630
53	54	Gohalpur Chowk To Uldana Nala via Gohalpur, Jagrati Nagar & Amrekha village	4142
54	56	Uldana Nala ( Jabalpur Tank To Omti Nala Near Chota Pandwar village via Agriculture college)	11536
55	57	Ambey Studio Narayan Nagar To Omti nala (Dwarika Nagar ward)	125
56	58	House of Mohanlal to house of Ram Charan Siddha baba ward	380
57	59	House of Purushottam to Deepak Singh Dwarika nagar ward	120
58	60	Pooru Prasad Laxmi house to Omtinala siddha baba ward	400
59	61	Thana ghampur to Omtinala (Sanjay Gandhi ward)	300
60	62	Sahu mohalla to Tripath Bhawan (Vinoba bhawe ward)	160
61	63	Marghatiya Nala Began chowk to Omti nala via Bamba Devi temple	330
62	64	KunchchBindiya Mohalla Near House of Chandobai to Omti nala	180
63	65	Kanchghar Chauraha to Omtinala via Kanchghar colony Police line	510
64	66	Samdariya nagar to Omtinala	380
65	67	Kali mai mandir to Omtinala via jhariya Kuwan Mohalla Kaori mohalla part 1	0
66	68	Kali mai mandir to Omtinala via jhariya Kuwan Mohalla Kaori mohalla part 2	310
67	69	Kali mai mandir to Omtinala via jhariya Kuwan Mohalla Kaori mohalla	630
68	70	Tulsi Mohalla to Omtinala via bayee ka Bayeecha area	390
69	71	Khatik Mohalla Area Nala 1	0


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नगर निगम जबलपुर

## Survey Report

Sl. No	Drain No	Loc <sup>n</sup>	28	25 Surveyed length / Scope Length (In m)
70	72	Sheetla Mayee road to durga mandir near ghampur via Khalik Mohalla		230
71	73	House of Dinesh muni Radha krishna ward to Omtinala Near Ghampura chowk		140
72	74	Ghampur Area Nala		100
73	75	Kanchgar colony To Samdariya colony		90
74	76	Kanchgar new Basti To Omti nala via Samdariya colony. Nehru Nagar ward		2185
75	77	Mall Godam To Kanchghar New Basti Omti Nala		1103.5
76	78	Mall Godam chowk To Omti nala near ghataghar via Collectorate		0
77	79	Police quarter Omti To Omtinala near Ghantaghar via collectorate		400
78	80	Empire Talkies to Omtinagar near Jyoti Talkies via Nagrath chowk		1810
79	81	Russel Chowk to Income tax Appellate tribunal office		385
80	82	Agrawal Petrolpump To Omtinala		362
81	83	Traffic Police Tiraha to Laghu udyog Right town		1362
82	84	Bhagwati Dham Chowk to Omti Nala		550
83	85	Grove Multi Special Hospital to Omti Nala near house of SS Srivastava		360
84	86	Hawa Bagh Nehru colony to near Railway line		0
85	87	Gulati Chowk to Railway line near Shastri Bridge		0
86	88	Chhoti Line crossing to Near Madan Mahal Rly Station		885
87	89	Bridge No 4 Nepian Tower To Omti Nala near Madan Mahal rly station via Shashtri bridge		2030
88	90	Stadium to Ranital chowk nala		200
89	91	Sneh Nagar Nala (Opposite of PNT Boundary)		0
90	92	Dashmesh nagar to Madan Mahal chowk near BSNL office		475
91	93	SEE Office to Mahananda Road		900
92	94	Premnagar Nala		350
93	95	Ganaga Sagar Talab to Kali Math Amanpur		800
94	96	Shaktinagar Hill To Kali Math Near Railway line Madan Mahal		2610
95	97	Gupteshwar Chowk to Omtinala via Madanmahal chowk.Madanmahal Rly station and Kali math mandir		2560
96	98	Sanjay Nagar To Daiyani Classes		330
97	99	Shanker Ghee tiraha to Baldevbagh Nala Part-2		500
98	100	Jaiswal Medical store to Tula Ram chowk (Right Side)		0
99	101	Jaiswal Medical store to Tula Ram chowk (Left Side)		0
100	102	Nagar Nigam Jabalpur Saskiya Nala Bhartipur to Sidharth Hostel via Ghataghar Tularam chowk		0
101	103	Hitkari Vidhyalaya Sidharth hotel via Tularam Chowk 2		0
102	104	Mukdmaganj Gallhaka Bazar To Ranital via Lardganj and Lard Tularam chowk		1060
103	105	Ukheri Chowk Nala		255
104	107	Baldev bagh to Omti Nala near Daryani Classes via sanjay nagar anna Mohalla and Sheetalpuri		1139
105	109	Cherital to Anand colony nala		0
106	110	Baldevbagh chowk to State bank to Ukheri drain		0
107	111	Knshi Upaj Mandi Chowk to Vijay Nagar chowk (Ahinsha chowk)		315
108	112	Deen Dayal chowk to Ekta Chowk		967.5
109	113	Janaki Nagar Nala		0
110	114	Ukheri Chowk Nala 1		0
111	115	Ukheri Chowk Nala 2		0
112	116	Ukheri Chowk Nala 4		0
113	117	Ukheri Chowk Nala 3		0
114	118	Ukheri Chowk Nala 5		0
115	119	Govt. Naveen School Garha to Kachhpura fly over Nala		132
116	120	Gulava pond to Kanchhpura Nala near house of Ranjan Gopal Dubey		125
117	121	Garha Geeta bhawab to Kachhpura nala		0
118	122	Supatal to Kanchhpura malviya Dr. Mukherjee Chowk		600

## Survey Report

SI. No	Drain No	<div style="text-align: center; font-size: 24px; font-weight: bold;">29</div> Location	26 Surveyed length / Scope Length (In m)
119	123	Nehrunagar to Medical college gate nala 1	245
120	124	Medical college Gate to Kachhpura Nala via. Mudfaiya pond Saheed chowk Garha	990
121	125	Mudfaiya Pond to Kuchhpura fly over drain	1630
122	126	Tripti chowk to Kuchhpura Nala near Jhoolan fatak via Ganga nagar & Nav Nivesh colony	1270
123	127	Kachhpura fly over to Omtinala near Kachnar city via Sanjiwani Nagar, Kachhpura rly station and village Basa	3640
124	128	Damoh Naka Chowk to Omti Nala via. Deen Dayal Chowk and ITI College	4473
125	129	ITI College to Omti Nala	5075
126	130	Omti Nala	15674
127			51
128			500
129			55
130			90
131	(51) Conecting Raddi Chowk to ST-SC Hostel		350
132	Bhawartal Park to Bus Stand		145
133	NEW DRAIN OPP. OF S.P RESIDENCE		210
134	NEW DRAIN JAIPARKASH NAGAR TO DHANI KUTIYA		1150
135	6 A		137
136	25 C		220
137	25A		180
138	25B		350
139	127C		215
140	51 SC/ST		320
141	97C		100
142	ADB Drain Connecting		117.5
143	Gulati Petrol pump		15
144	96A		1195
145	128 C		305
146	125A		2108
147	ADB		350
<b>Total (m)</b>			<b>145632.5</b>

  
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नगर निगम जबलपुर



## OFFICE OF THE MUNICIPAL CORPORATION JABALPUR

Manas Bhawan Building Wright Town Pin- 482002

E-mail - jnnurm@rediffmail.com

S.No./NURM/2018-19/25  
To,

Jabalpur, Date:-03/05/2018

PROJECT MANAGER,  
L & T, Construction  
Water & Effluent treatment  
46, Narmada road, Gorakhpur,  
Jabalpur -482001

Subject : Construction of Storm Water Drainage System comprising RCC, rectangular, Spigot and Socket RCC pipe and Trapezoidal Stone Masonry/ Cement Concrete Drains Complete, including testing and Commissioning in Jabalpur City"

Reference: Work Order no. JNNURM/2010/299 dated 09.09.2010

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With respect to the above work order and agreement, it is hereby concluded by Mayor-in-council through its resolution no.540 dated 18/09/2017 that the works of Storm Water Drainage Project in Jabalpur city executed by M/s Larsen & Toubro Limited Construction is foreclosed as per the Clause 14 of conditions of contract due to financial implications and land issues.

9/c

  
COMMISSIONER  
MUNICIPAL CORPORATION JABALPUR

End. No./NURM/2018-19/25  
CC:

Jabalpur, Date:-03/05/2018

1- Project Manager, JNNURM SWD Municipal Corporation Jabalpur for information.

9/c

  
COMMISSIONER  
MUNICIPAL CORPORATION JABALPUR

Received  
on 3/5/18  
Lanka

## कार्यालय नगरपालिक निगम जबलपुर

सोमवार, दिनांक-18 सितम्बर 2017 को दोपहर 12.00 बजे मेयर-इन-काउन्सिल की बैठक नगर पालिक निगम जबलपुर कार्यालय परिसर स्थित महापौर कक्ष में महापौर माननीया डॉ. श्रीमति स्वाती सदानन्द गोडबोले की अध्यक्षता में आयोजित हुई, का कार्यवाही विवरण।

### उपस्थिति

डॉ. श्रीमति स्वाती सदानन्द गोडबोले, महापौर

### उपस्थित सदस्य

- |                                   |   |
|-----------------------------------|---|
| 1- श्री कमलेश अग्रवाल             | 2- श्री श्रीराम शुक्ला                    |
| 3- श्री मनप्रीत सिंह आनन्द (काके) | 4- श्री रमेश प्रजापति पंकज भैया           |
| 5- श्रीमति दुर्गा देवी उपाध्याय   | 6- श्रीमति इन्द्रजीत कुंवरपाल सिंह (शेरू) |
| 7- श्रीमति ज्योति कुरील           | 8- श्री नवीन कुमार रिछारिया               |
| 9- श्रीमति रेखा सिंह ठाकुर        | 10- श्रीमति वीणा रजनीश जैन                |

### उपस्थित अधिकारी

श्री वेद प्रकाश, आयुक्त, नगर पालिक निगम जबलपुर.

बैठक की कार्यवाही दोपहर 12.10 बजे प्रारम्भ हुई।

#### (501) गत बैठकों की कार्यवाही का पुष्टिकरण-

मेयर-इन-काउन्सिल की निम्नलिखित बैठकों की कार्यवाही का पुष्टिकरण करना:-

- (1) मेयर-इन-काउन्सिल की बैठक दिनांक-19 जून 2017
- (2) मेयर-इन-काउन्सिल की बैठक दिनांक-19 जुलाई 2017
- (3) मेयर-इन-काउन्सिल की बैठक दिनांक-22 अगस्त 2017
- (4) मेयर-इन-काउन्सिल की स्थगित बैठक दिनांक-25 अगस्त 2017
- (5) मेयर-इन-काउन्सिल की बैठक दिनांक-29 अगस्त 2017

विनिश्चय किया गया कि उपरोक्त बैठकों की कार्यवाही की पुष्टि की जाती है।

#### आवास पर्यावरण एवं लोक निर्माण विभाग-

- (502) विभिन्न पांच सड़कों का चौड़ीकरण करते हुये डामरीकरण एवं अन्य विकास कार्य: कुल प्राक्कलन राशि रूपये 8,48,79,345/- (आठ करोड़ अड़तालीस लाख उन्यासी हजार तीन सौ पैतालिस रूपये) के कार्य हेतु : आमंत्रित ई-निविदा में प्राप्त निविदा दर ठेकेदार पी.एस. कंस्ट्रक्शन नोएडा कैम्प आफिस जबलपुर की 5.53 प्रतिशत अधिक यू.ए.डी.डी. एस.ओ.आर. 10/05/2012 सड़क/भवन स्वीकृत करने के सम्बन्ध में-

आयुक्त के पंजीबद्ध पत्र क्रमांक-492 दिनांक-13-9-2017 के साथ संलग्न संक्षेपिका के अनुसार नगर निगम जबलपुर की विभिन्न पांच सड़कों का चौड़ीकरण करते हुये डामरीकरण एवं अन्य विकास कार्य कराये जाने हेतु कुल प्राक्कलन राशि रूपये 8,48,79,345/- (आठ करोड़ अड़तालीस लाख उन्यासी हजार तीन सौ पैतालिस रूपये) के कार्य हेतु आमंत्रित ई-निविदा में प्राप्त निविदा दर

*Godbole*

*PS*

पुनर्वास तथा नियोजन विभाग-एल. एण्ड टी द्वारा कराये जाने वाले शेष कार्य के सम्बन्ध में-

आयुक्त के पंजीबद्ध पत्र क्रमांक-531 दिनांक-13-9-2017 के साथ संलग्न संक्षेपिका के अनुसार एल. एण्ड टी द्वारा कराये जाने वाले शेष कार्य करने एवं अनुबंध समाप्त करने के सम्बन्ध में विचार किया गया।

प्रस्ताव के साथ संलग्न संक्षेपिका में उल्लेखित है कि जे.एन.एन.यू.आर.एम. के अंतर्गत वर्षाजल निकासी परियोजना हेतु निविदा क्र. NURM/2010/69 दिनांक-10-05-2010 के तहत मेसर्स एल. एण्ड टी. को जबलपुर के पांच बड़े नालों के 130 कनेक्टिंग ड्रेन हेतु स्वीकृत दर रु. 374.99 करोड़ के कार्य हेतु मेसर्स एल. एण्ड टी. को कार्यादेश क्र. NURM/2010/229 दिनांक-09-09-2010 दिया गया था। कार्य पूर्ण करने की अवधि 30 माह थी। निर्धारित अवधि समाप्ति उपरांत मेसर्स एल. एण्ड टी. को बिना पेनाल्टी के 09 बार क्रमशः दिनांक-08-03-2013 को 01 माह की दिनांक-06-04-2013 को 2 1/2 माह की, दिनांक-04-05-2013 को 06 माह की, दिनांक-31-12-2013 को 06 माह की, दिनांक-01-07-2014 को 06 माह की, दिनांक-30-12-2014 को 06 माह की, दिनांक-30-06-2015 को 06 माह की, दिनांक-31-12-2015 को 06 माह की एवं दिनांक-29-06-2016 को 09 माह की समयवृद्धि दी गई जो कि दिनांक-31-03-2017 तक है। आज दिनांक तक मेसर्स एल.एण्ड टी. को राशि रु. 364.07 करोड़ का भुगतान किया जा चुका है। इस राशि में राशि रु. 308,87,50,428.00 का मूल कार्य एवं राशि रु. 53,98,98,825.00 का escalation एवं राशि रु. 1,20,86,485.00 की excise duty सम्मिलित है।

इस कार्य हेतु जे.एन.एन.यू.आर.एम. योजनांतर्गत राशि रु. 326.49 करोड़ स्वीकृत हुई थी जिसके विरुद्ध स्वीकृत राशि का 50 प्रतिशत अंश राशि रु. 163.24 करोड़ केन्द्र शासन से, स्वीकृत राशि का 20 प्रतिशत अंश राशि रु. 65.30 करोड़ राज्य शासन से तथा शेष स्वीकृत राशि का 30 प्रतिशत अंश राशि 97.95 करोड़ तथा बढ़ी हुई निविदा लागत की राशि नगर निगम जबलपुर को स्वयं के स्रोत से उपयोग करनी थी। केन्द्र शासन एवं राज्य शासन से समस्त किस्तें राशि रु. 205.69 करोड़ प्राप्त हो चुकी है। नगर निगम द्वारा हुडको से राशि रु. 97.00 करोड़ ऋण लिया जा चुका है तथा शेष राशि रु. 61.80 करोड़ का भुगतान नगर निगम द्वारा स्वयं के स्रोत किया गया है।

एल.एण्ड टी. कंपनी द्वारा कार्य समाप्त करने के आवेदन के साथ दी गई जानकारी निम्नानुसार है:-

- i) भुगतान में विलंब का विवरण- कंपनी द्वारा रु. 7.27 करोड़ की interest की अतिरिक्त मांग की है। (संलग्न क्र.-1) (नस्ती में)
- ii) ड्रेन कार्य के Alignment में आने वाले Hindrances का विवरण (संलग्न क्र.-2)(नस्ती में)
- iii) एल. एण्ड टी. की निविदा दरें एवं विभाग में प्रचलित दरों का विश्लेषण किया जिसके अनुसार विभाग में प्रचलित दरों से एल. एण्ड टी. की दरें अधिक हैं। अनुबंध की Clause 42 (Condition of contract part-II) (संलग्न क्र.-3) (नस्ती में) के अनुसार एल.एण्ड.टी. को escalation का भी भुगतान किया जाता है। इस प्रकार तुलनात्मक तालिका निम्नानुसार है:-

*Godbole*

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क्र.	कार्य का प्रकार	100 मी. हेतु राशि		कार्य में व्यय का अंतर (विभिन्न आकारों हेतु तैयार प्राक्कलन अनुसार)
		एल.एण्ड.टी.	नगर निगम	
1	RCC Drain (section- 2X1.25)	2255393.00	1738441.00	20.19% से 48.54%
2	RRM Drain (section- 15.33X2.45)	3536989.00	2512795.00	40.76% से 42.42%
3	RCC Hume Pipe (1200mm)	1330220.00	882180.00	34.20% से 89.80%

(उपरोक्त प्राक्कलन संलग्न है (नस्ती में))

अतः उक्त निर्माण कार्य उपरान्त एल. एण्ड टी. कंपनी के कार्य समाप्त करने हेतु विचार किये जाने हेतु प्रस्ताव प्रस्तुत है।

विनिश्चय किया गया कि एल एण्ड टी से अब आगे कार्य न कराया जाये क्योंकि Escalation राशि का भुगतान सम्मिलित हो जाने पर अधिक व्यय होता है एवं वित्तीय दृष्टि से कार्य कराना निगम हित में नहीं है। एल एण्ड टी द्वारा किये गये कार्यों के विरुद्ध म.प्र. लोकायुक्त संगठन द्वारा जांच की जा रही है एवं जांच निष्कर्ष आने पर वसूली की स्थितियां भी निर्मित हो सकती हैं। अतः तब तक सुरक्षा निधि अमानत राशि आदि के रूप में जमा की गयी राशियां न लौटाई जावें अर्थात् यह निर्णय कार्य पूर्ण होने अथवा कार्य समाप्त हो जाने का नहीं है।

(541) स्वच्छ भारत मिशन : जबलपुर शहर के 12 सार्वजनिक/सामुदायिक शौचालयों के संचालन एवं संधारण में होने वाले व्यय की स्वीकृति के सम्बन्ध में-

आयुक्त के पंजीबद्ध पत्र क्रमांक-532 दिनांक-13-9-2017 के साथ संलग्न संक्षेपिका के अनुसार स्वच्छ भारत मिशन के अन्तर्गत जबलपुर शहर के 12 सार्वजनिक/सामुदायिक शौचालयों के संचालन एवं संधारण में होने वाले व्यय की स्वीकृति के सम्बन्ध में विचार किया गया।

इसमें उल्लेखित है कि सुलभ इन्टरनेशनल सोशल सर्विस आर्गनाइजेशन के प्रस्ताव तथा संलग्न संक्षेपिका अनुसार मेयर-इन-काउन्सिल के समक्ष प्रशासकीय/वित्तीय स्वीकृति हेतु प्रकरण प्रस्तुत किया गया था जिसमें एम.आई.सी. के संकल्प क्रमांक 321 दिनांक-19-06-2017 में विनिश्चय किया गया था कि प्रकरण आगामी बैठक में प्रस्तुत किया जावे।

अतः प्रकरण पुनः एम.आई.सी. के समक्ष प्रस्तुत है।

संक्षेपिका में उल्लेखित है कि जबलपुर शहर को खुले में शौच से मुक्त करने हेतु व्यक्तिगत शौचालयों सार्वजनिक एवं सामुदायिक शौचालयों का नगर निगम जबलपुर द्वारा विभिन्न एजेंसियों के माध्यम से कराया गया है। स्वच्छता मिशन योजनान्तर्गत 25 नग सार्वजनिक/सामुदायिक शौचालयों के निर्माण हेतु ऑनलाईन निविदा प्राप्त कर निविदा कार्यवाही पूर्ण कर सुलभ इन्टरनेशनल सोशल सर्विस आर्गनाइजेशन संस्था को एम.आई.सी. से स्वीकृति उपरांत एजेंसी से अनुबंध कर दिनांक-30-03-2016 को कार्यादेश दिया गया था। सुलभ इन्टरनेशनल सोशल सर्विस आर्गनाइजेशन संस्था एवं नगर निगम जबलपुर के मध्य अनुबंध की कंडिका 14 के अनुसार सुलभ इन्टरनेशनल सोशल सर्विस आर्गनाइजेशन संस्था को 30 वर्ष तक उपरोक्त सार्वजनिक/सामुदायिक शौचालयों के संचालन एवं संधारण का कार्य किया जाना है।

*Godbole*

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## ANNEXURE R-5

To

**Shri Chandan Singh**  
Under Secretary to the Government of India  
Mitigation Division  
National Disaster Management Authority  
A-1, Safdarjung Enclave  
New Delhi – 110029

**Subject: Request for Inclusion of Jabalpur City under the Urban Flood Risk Management Programme (UFRMP)**

Respected Sir,

I extend my warm greetings and best regards on behalf of **Jabalpur Municipal Corporation**.

Jabalpur, an important city in Madhya Pradesh, is widely recognized for its historical and cultural heritage, as well as its growing urban and economic importance in the region. As a city undergoing rapid urban transformation, Jabalpur has made significant progress in smart city projects, infrastructure upgrades, and civic development.

However, this rapid urbanization, combined with topographical and climatic factors, has led to **increasing vulnerability to urban flooding**. Located along the **Narmada River** and surrounded by numerous natural drains and low-lying zones, the city frequently experiences severe waterlogging and flooding, particularly during monsoon months. In recent years, incidents of urban flooding in areas such as **Adhartal, Gohalpur, Wright Town, Sadar**, and other densely populated localities have disrupted civic life, damaged infrastructure, and posed serious public health risks.

**Contributing factors include:**

- « Inadequate and outdated stormwater drainage networks
- « Encroachment on natural water bodies and drainage channels
- « High-intensity rainfall events due to climate change
- « Vulnerable low-lying settlements with limited flood coping capacity

Recognizing the critical need for intervention, Jabalpur Municipal Corporation expresses its keen interest in being included under the Urban Flood Risk Management Programme (UFRMP), supported by the National Disaster Mitigation Fund (NDMF). The city is fully committed to preparing and submitting a comprehensive and technically robust project proposal aimed at:

1. Strengthening stormwater and flood management infrastructure
2. Implementing nature-based solutions for sustainable drainage and water retention
3. Deploying GIS-based flood mapping and early warning systems
4. Safeguarding lives, livelihoods, and urban assets through targeted flood mitigation efforts

With demonstrated capability in executing large-scale urban development and disaster resilience projects, Jabalpur stands ready to align with the objectives of UFRMP and contribute meaningfully to the national agenda of building flood-resilient cities.

We therefore humbly request your esteemed office to consider the inclusion of Jabalpur City under UFRMP and grant the necessary approval to initiate the preparation and submission of a detailed proposal. Your support will enable us to strengthen the city's flood resilience and safeguard our communities from the increasing risks of urban flooding.

We remain available for any further clarification or information you may require.

Yours sincerely,

Date: 09/06/2025



Preeti Yadav  
Commissioner

Jabalpur Municipal Corporation

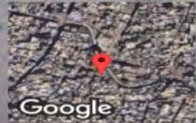
Email: [comm.jabalpur@nic.in](mailto:comm.jabalpur@nic.in)

Phone: 7379366884



मोतीनाला अस्पताल के पास नाले का हाल।

BEFORE CLEANING



**Jabalpur, Madhya Pradesh, India**  
09 Motinala, Bariyatale, Gohalpur, Jabalpur, Madhya Pradesh 482002, India  
Lat 23.185652° Long 79.938573°  
04/07/2025 01:40 PM GMT +05:30

GPS Map Camera



**Jabalpur, Madhya Pradesh, India**  
5wpq+hmv, Gohalpur, Jabalpur, Madhya Pradesh 482002, India  
Lat 23.185683° Long 79.938574°  
04/07/2025 01:41 PM GMT +05:30

GPS Map Camera

AFTER CLEANING

कार्यालय कार्यपालन यंत्री लोक निर्माण विभाग (भ/स) संभाग क्र.2 जबलपुर

साउथ सिविल लाइन्स ,जबलपुर

AN ISO 9001:2015 CERTIFIED OFFICE

दूरभाष न./फैक्सनं. 0761-2622333



ईमेल:- [eepwd2ibp@nic.in](mailto:eepwd2ibp@nic.in)

क्र.:- 558 /फ्लाईओवर /2025 -2026 /जबलपुर

दिनांक :- 04/ 07/2025

प्रति ,

अधीक्षण यंत्री

नगर निगम

जिला- जबलपुर (म.प्र.)

विषय - माननीय नेशनल ग्रीन ट्रिब्यूनल में विचाराधीन याचिका क्र.0a/नंबर 223 /2025 (suo moto ) एवं 606 /2028 वि. में जवाब दावा प्रस्तुत करने के संबंध में |

सन्दर्भ - 1) आपका पत्र क्र. सीवर /25-26 / 76 दिनांक 04-07-25 |

2) ठेकेदार का पत्र क्र. 603 दिनांक 25-05-2022 .

उपरोक्त विषयान्तर्गत आपके संदर्भित पत्र क्र. 1 के माध्यम से स्नेह नगर लिंक रोड पर स्थित ओमती नाले पर पिलर खड़े किये जाने के कारण नाला में अवरुद्ध उत्पन्न होने एवं सफाई नहीं हो पाने के संबंध में अवगत कराया गया है | इस संबंध में बिंदुवार जानकारी निम्नानुसार है-

- 1) सर्वप्रथम दैनिक भास्कर समाचार पत्र में दिनांक 25-04-25 को प्रदर्शित फोटो फ्लाईओवर निर्माण वाले भाग के ओमती नाला की नहीं है |
- 2) लोक निर्माण विभाग के ठेकेदार मेसर्स एन.सी.सी. लिमिटेड द्वारा स्नेह नगर लिंक रोड के एकरेखन में मौजूद ओमती नाले में फ्लाईओवर के रैंप का निर्माण कार्य किया गया है जो कि इस परियोजना में विशेष आकर्षण केबल स्टे ब्रिज का अप रैंप है |
- 3) फ्लाईओवर के रैंप का कुछ भाग ओपन चैनल वाले ओमती नाले के पास बनाया गया है एवं एक भाग को क्लोज्ड बॉक्स चैनल नाले के ऊपर बनाया गया है जो कि लिंक रोड के पूर्व से मौजूद माइनर ब्रिज के रोड लेवल से जा कर मिलता है |
- 4) फ्लाईओवर के रैंप का जो भाग ओपन चैनल नाले के पास बनाया गया है उसमे पाइल फाउंडेशन को नाले के साइड पूर्व से मौजूद रिटेनिंग वाल एवं स्लोप में बनाया गया है जिससे की किसी भी प्रकार का पानी के फ्लो में अवरुद्ध उत्पन्न नहीं हो रहा है (फोटोग्राफ न.1 संलग्न)|
- 5) ओमती नाले के ओपन चैनल वाले भाग में जो की पूर्व में बिना किसी लाइनिंग के निर्मित था उसमे साइड स्लोप पर स्टोन पिचिंग लाइनिंग की गई है जिससे पानी का प्रवाह ओर भी सुचारू रूप से हो रहा है (फोटोग्राफ न.2 संलग्न) |
- 6) ओमती नाले के क्लोज्ड चैनल फ्लो वाले भाग में फ्लाईओवर रैंप के पिलर जो की मात्र 1मीटर व्यास की है ,उसका निर्माण कार्य किया गया है | इस भाग में पूर्व से मौजूद नाले की चौड़ाई ज्यादा थी इस कारण पूर्व से निर्मित आर .सी.सी. बॉक्स की वाल के स्थान पर ही फ्लाईओवर के पिलर का निर्माण कार्य किया गया है | इस पिलर के निर्माण से होने वाले पानी के बहाव में जो अवरोध उत्पन्न हुआ था वह अत्यंत ही सूक्ष्म था जिसके ऐवज में उससे ज्यादा कैपेसिटी के साइड ड्रेन का रैंप के बाजू

से निर्माण किया गया है (फोटोग्राफ न.3 संलग्न) जिससे विगत वर्षों में हुई तीव्र वर्षा में भी पानी की निकासी में किसी भी प्रकार की समस्या का सामना नहीं करना पड़ा है। ठेकेदार द्वारा इस सम्बन्ध में 2022 में ही हाइड्रोलिक कैलकुलेशन (संलग्न annexure 1) तैयार करने के उपरांत ही निर्माण कार्य किया था।

- 7) नाले के साफ़ सफाई के लिए भी आर.सी.सी. crash barrier में आने जाने के लिए स्थान छोड़ा गया है जिससे सफाई का कार्य किया जाता है (फोटोग्राफ न.4 संलग्न)।
- 8) फ्लाईओवर रैंप ओमती नाले पर पूर्व से निर्मित माइनर आर.सी.सी. skew ब्रिज से ही मिलाया गया है जिससे पानी के बहाव के लिए वांछित वर्टीकल क्लीयरेंस में किसी भी प्रकार की कमी नहीं की गई है। (फोटोग्राफ न. 5 संलग्न)

अतः फ्लाईओवर के रैंप के ओमती नाले में निर्माण होने से किसी भी प्रकार का नाले के पाने के बहाव में अवरोध उत्पन्न नहीं हुआ है। रैंप का निर्माण 2022 में ही पूर्ण हो गे था, विगत 2 वर्षा ऋतु बीत जाने के बाद भी ओमती नाले के पानी की निकासी में किसी प्रकार की समस्या का सामना नहीं करना पड़ा है। प्रस्ताव समस्त सहपत्र सहित आपकी ओर अग्रिम कार्यवाही हेतु प्रेषित है।

सहपत्र : उपरोक्तानुसार।



कार्यपालन यंत्री

लो. नि. वि.( भ / स) संभाग क्र. -2

जबलपुर (म.प्र.)

दिनांक :- 04 / 07 /2025

क्र.:- 559 /फ्लाईओवर /2025 -2026 /जबलपुर

प्रतिलिपि :-

- 1) मुख्य अभियंता लोक निर्माण विभाग जबलपुर (म.प्र.)की ओर सूचनार्थ संप्रेषित।
- 2) आयुक्त, नगर निगम जबलपुर की ओर सूचनार्थ संप्रेषित।
- 3) स्वास्थ्य अधिकारी, नगर निगम जबलपुर की ओर सूचनार्थ संप्रेषित।
- 4) टीम लीडर, अथॉरिटी इंजिनियर एकाम एशिया कंपनी प्राइवेट लिमिटेड, डेल्ही की ओर सूचनार्थ।
- 5) श्री हरि राजू, ठेकेदार प्रतिनिधि, मेसर्स एन.सी.सी. लिमिटेड, हैदराबाद की ओर सूचनार्थ

सहपत्र : उपरोक्तानुसार।



कार्यपालन यंत्री

लो. नि. वि.( भ / स) संभाग क्र. -2

जबलपुर (म.प्र.)

### फोटोग्राफ न.1 संलग्न

पाइल फाउंडेशन को नाले के साइड पूर्व से मौजूद रिटैनिंग वाल एवं स्लोप में बनाया गया है।



## फोटोग्राफ न.2 संलग्न

साइड स्लोप पर स्टोन पिचिंग लाइनिंग की गई है जिससे पानी का प्रवाह ओर भी सुचारू रूप से हो रहा है।



41

फोटोग्राफ न.3 संलग्न

ओमती नाला में साइड ड्रेन का रैप के बाजू से निर्माण किया गया है।



## फोटोग्राफ न.4 संलग्न

ओमती नाले के साफ़ सफाई



### फोटोग्राफ न. 5 संलग्न

ओमती नाले पर पूर्व से निर्मित माइनर आर.सी.सी. skew ब्रिज से ही फ्लाईओवर रैंप को मिलाया गया है। पानी निकासी हेतु अवश्यक वर्टिकल क्लीयरेंस में किसी भी प्रकार की कमी नहीं की गई है।



## फोटोग्राफ न. 6 संलग्न

पाइल फाउंडेशन को नाले के साइड पूर्व से मौजूद रिटैनिंग वाल एवं स्लोप में बनाया गया है।



## फोटोग्राफ न. 7 संलग्न

केबल स्टे ब्रिज का अपरैंप जो की स्नेह नगर लिंक रोड ओमती नाले के ऊपर बना है |





Ref: NCC/Jabalpur/603/2022

Date: 25/05/2022

To,  
The Team Leader,  
AECOM, With Lion Engineering,  
Lilly Villa No B-37, Sukh Sagar Valley  
Jabalpur, Madhya Pradesh

**Sub: Contract Agreement No: 24/DL/2019-20/2020:Construction of elevated corridor (Flyover) from Damoh Naka to Ranital Chowk, to Madan Mahal Chowk (up to medical road) in the Jabalpur city of Madhya Pradesh-Reply for obstruction in existing drain at Snehnagar sewer drain and at P76 and permanent diversion proposal-reg.**

Ref :

1. NCC Letter No. NCC/Jabalpur/584/2022, dated 28.04.2022
2. AE's letter no. LECPL/Jabalpur Elevated/2021-22/637 dated 29.04.2022
3. AE's letter no. LECPL/Jabalpur Elevated/2021-22/587 dated 22.03.2022

Dear Sir,

We refer to your letter cited under reference no. 2 and 3 regarding "proposal for construction of drain along the project alignment and connect to the existing closed box structure at P76" and obstruction in existing snehnagar sewer line drain" we would like to submit parawise replies one by one.

1. With reference-3 cited above, to improve discharge existing twin sell RCC Box Nallah for drainage of storm water along snehnagar ramp, NCC enclosed herewith Annexure-I, which shows total shortfall area for water discharge is 7.70 SQM. This shortfall area will be recovered by bypass the open channel along the twin sell RCC Box drain.  
Details of proposal/action plan are available in GAD and Annexure-I for your reference.
2. Similarly, in connection with reference-2, it is informing that, Pile Cap of P76 Pylon is in progress, we planned to cast the Pile Cap within 10/06/2022. Presently we did 400mm diameter HDPE siphon pipe to pass the existing storm water, after completion of pile cap we will provide RCC Box drain as it is to continue the water flow.

Thanking you and assuring our best services at all times.

For NCC Ltd.

  
V. Srihari Raju

(G.M Toeh), NCC Limited  
Jabalpur Flyover Project.

- C.C:- 1. The Chief Engineer, PWD, Central Zone, Jabalpur - For Your Information  
2. The Executive Engineer PWD (B/R) Division -2, Jabalpur. For Your Information.

Encl: GAD & Annexure-I

**NCC Limited**

(Formerly Nagarjuna Construction Company Limited)

CIN : L72200TG1990PLC011146

Kanakia Wallstreet, Unit No. 914, A-Wing, Andheri - Kurla Road, Chakala, Andheri (E) - Mumbai-400093 T. : +91 22 62988000 / 01 W. : ncclimited.com

### Action Plan for Snehanagar Ramp and Gupta Hotel Nallah

#### 1) Gomati Nallah along the Sneha nagar Ramp:-

The Nallah cross section area at the location of water Entry into the twin sell box is as

- $5.0 \times 2.5 = 13 \text{ Sqm}$
- $4.8 \times 2.5 = 12 \text{ Sqm}$
- $2.6 \times 2.0 = 5.2 \text{ Sqm}$

**Total = 30.20 Sqm**

The Nallah cross section area at SNP15 (where the Pile done in to the Nallah)

- $9.48 \times 2.5 = 23.70 \text{ Sqm}$
- Deduct middle wall area
- $0.40 \times 2.5 = 1.0 \text{ Sqm}$

**Total = 24.70 Sqm**

Without Piling cross sectional area will be less as required  $(30.20 - 24.70 = 5.50)$  **5.50 Sqm**

**After Piling Nallah Cross sectional area will be available as**

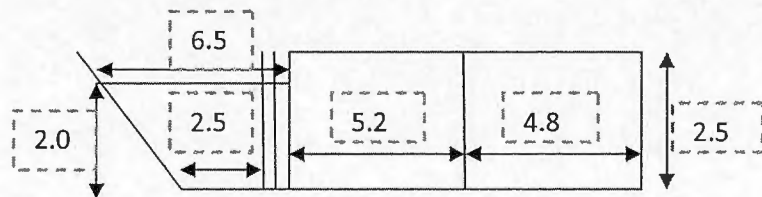
**Piling area obstructed to water flow =  $1.0 \times 2.5 = 2.5 \text{ Sqm}$ .**

Total Water flow area available at neck point of Nallah =  $(24.70 - 2.50) = 22.20 \text{ Sqm}$

Total Short fall of water flow are will be  $= (30.20 - 22.50) = 7.70 \text{ Sqm}$

**This short fall water area will be recover by proposing to bypass open channel along the twin sell RCC box drain as per shown in drawing**

A) Required Open channel Area =  $7.70 + (7.70 \times 6\%) = 8.16 \text{ Sqm}$



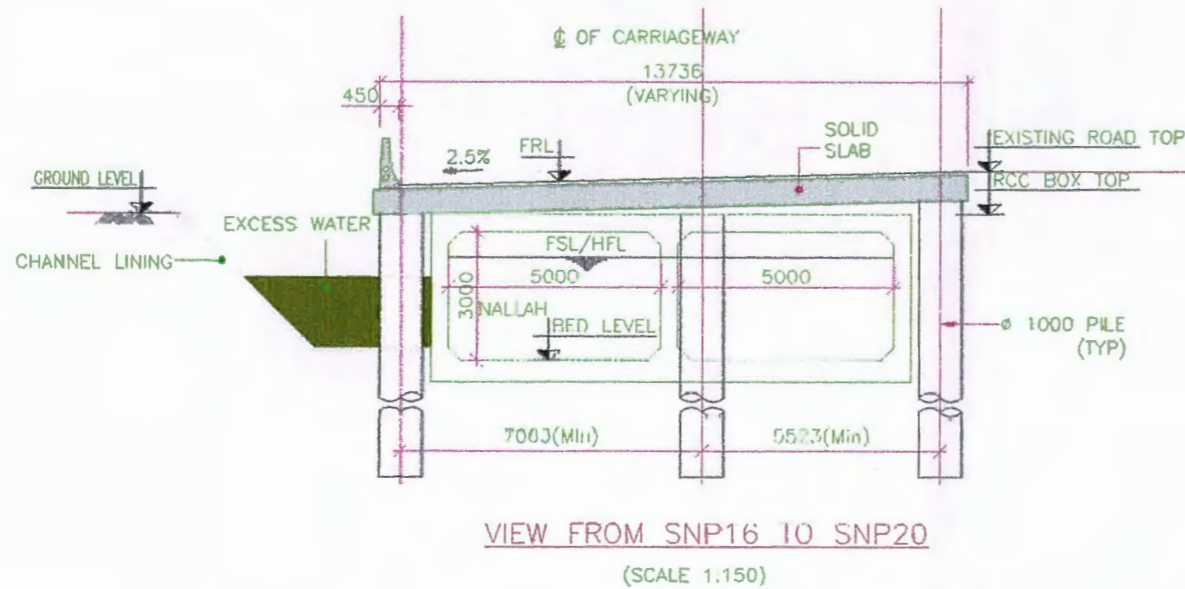
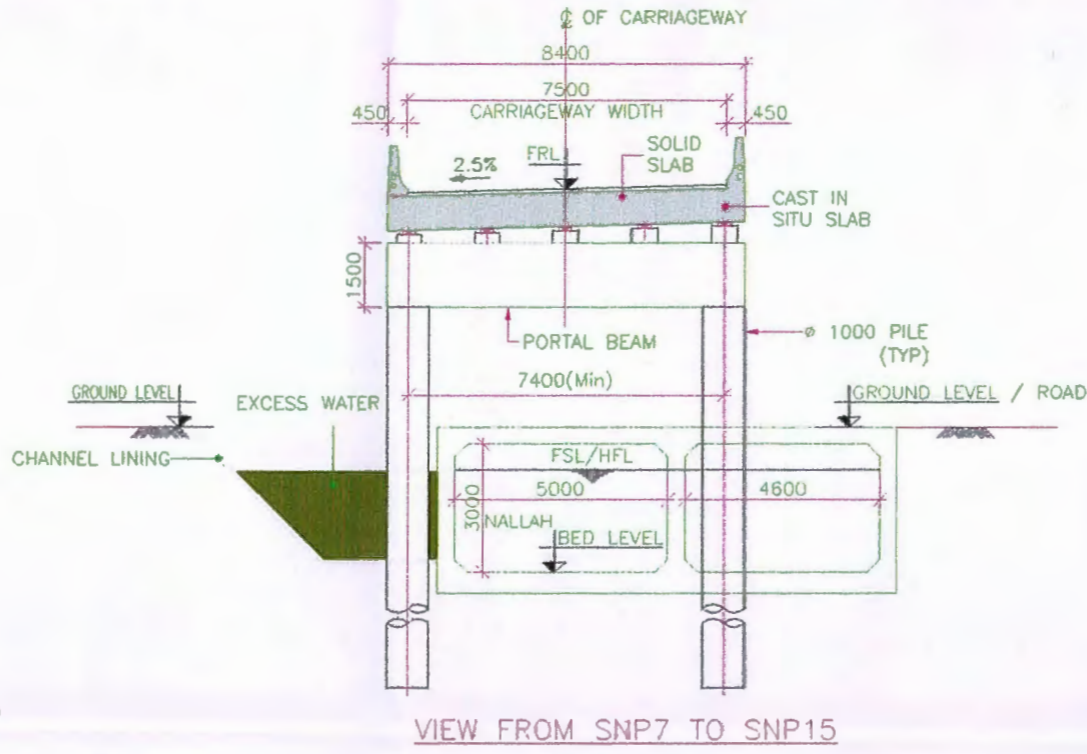
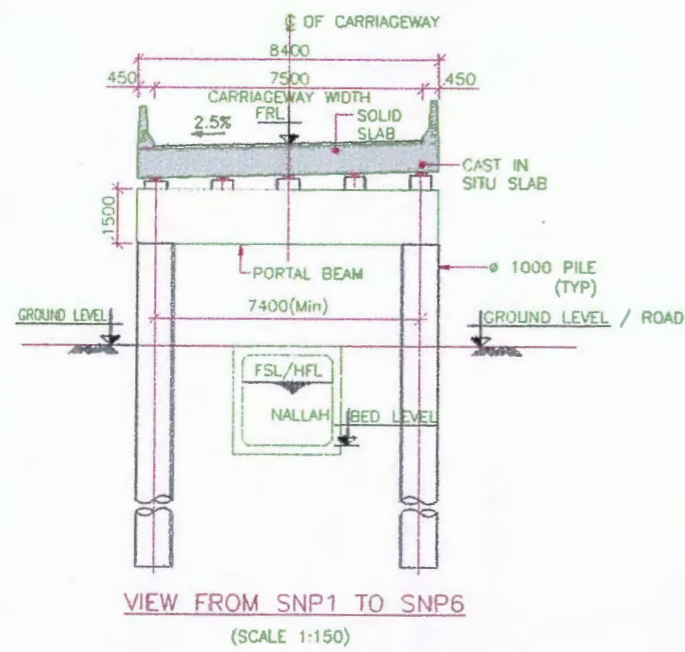
B) Proposed Channel type Open Drain cross sectional Area

- $2.50 \times 2.0 = 5.0 \text{ Sqm}$
  - $((6.50 - 2.50) \times 2.0) \times 0.5 = 4.0 \text{ Sqm}$
- Total Area = 9.0 Sqm

**$A < B$  hence the open channel water way area not less than be 9.00 sqm.**

#### 2) RCC box Drain at P-76 Cable stayed bridge Pylon (Gupta Hotel Nallah)

P-76 Pylon Pile cap is in progress, we plan to cast the pile cap 10/06/2022. Presentably we did 400 dai. HDPE Pipe siphon to pass the existing storm water, after completion of Pile cap we will provide RCC Box drain as it is to continue the water flow.



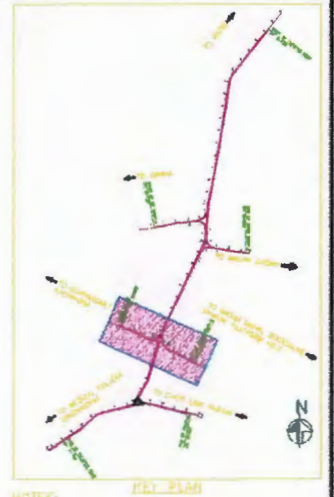
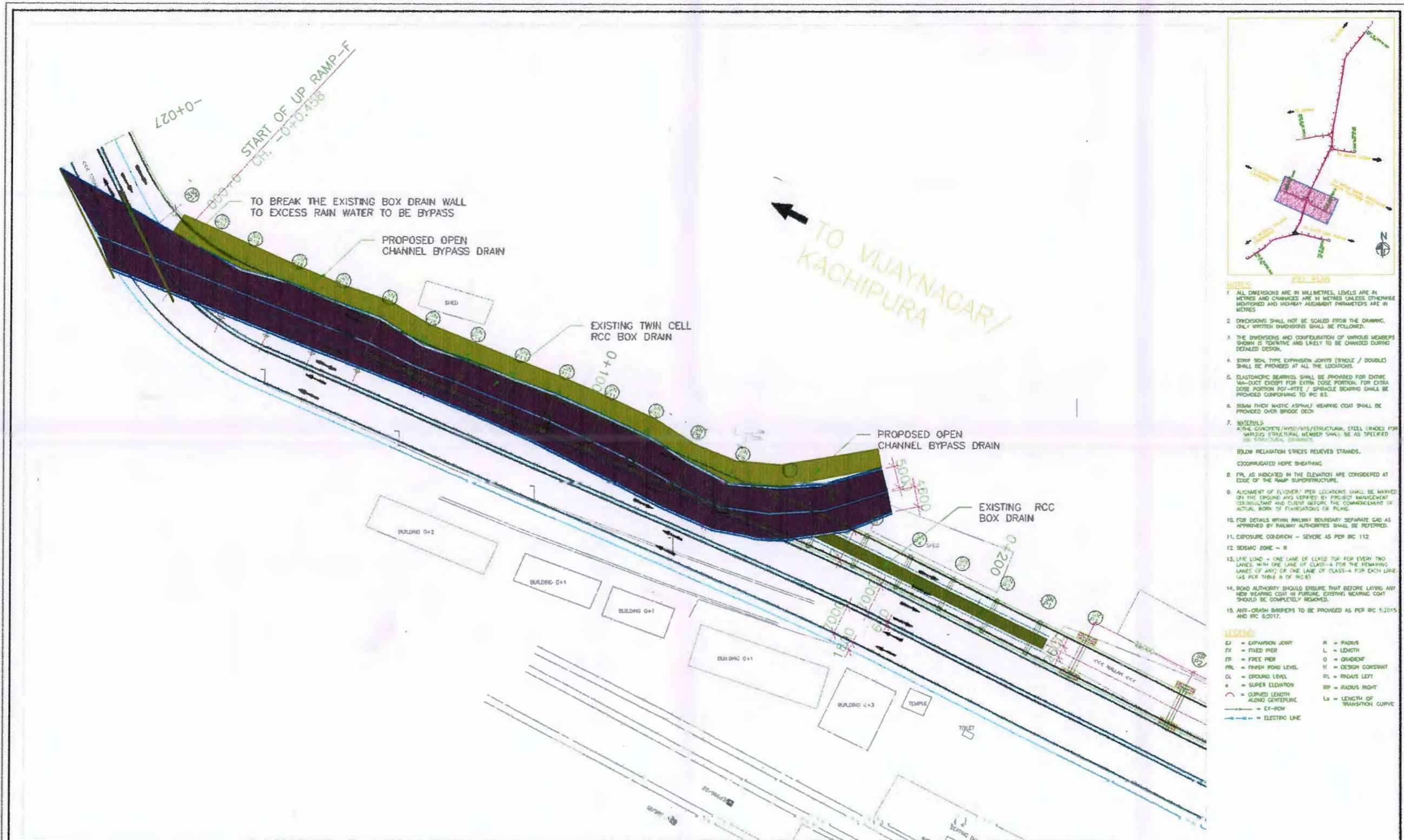
PLAN

- NOTES:**
- ALL DIMENSIONS ARE IN MILLIMETRES, LEVELS ARE IN METRES AND CHANGES ARE IN METRES UNLESS OTHERWISE MENTIONED AND HIGHWAY ALIGNMENT PARAMETERS ARE IN METRES.
  - DIMENSIONS SHALL NOT BE SCALED FROM THE DRAWING. ONLY WRITTEN DIMENSIONS SHALL BE FOLLOWED.
  - THE DIMENSIONS AND CONFIGURATION OF WORKS MEMBERS SHOWN IS TENTATIVE AND LIABLE TO BE CHANGED DURING DETAILED DESIGN.
  - STRIP SEAL TYPE EXPANSION JOINTS (SINGLE / DOUBLE) SHALL BE PROVIDED AT ALL THE LOCATIONS.
  - ELASTOMERIC BEARINGS SHALL BE PROVIDED FOR ENTIRE RA-DUCT EXCEPT FOR EXTRA DOSE PORTION. FOR EXTRA DOSE PORTION POT-HOLE / SPRINGLE BEARING SHALL BE PROVIDED CONFORMING TO IRC 83.
  - SOLEM THICK MASTIC ASPHALT BEARING COAT SHALL BE PROVIDED OVER BRIDGE DECK.
  - MATERIALS**  
TYPE CONCRETE (M30/M25)/STRUCTURAL STEEL GRADES FOR VARIOUS STRUCTURAL MEMBER SHALL BE AS SPECIFIED ON STRUCTURAL DRAWINGS.  
BLOW RELAXATION STRESS RELIEVED STRANDS.  
CORRUGATED HOPE SHEETING.
  - FRL AS INDICATED IN THE ELEVATION ARE CONSIDERED AT EDGE OF THE RAMP SUPERSTRUCTURE.
  - ALIGNMENT OF FUTURE PER LOCATIONS SHALL BE MARKED ON THE GROUND AND VERIFIED BY PROJECT MANAGEMENT CONSULTANT AND CLIENT BEFORE THE COMMENCEMENT OF WORK. WORK OF INVESTIGATING OR PILING.
  - FOR DETAILS WITHIN RAILWAY BOUNDARY SEPARATE GAD AS APPROVED BY RAILWAY AUTHORITIES SHALL BE REFERRED.
  - EXPOSURE CONDITION - SEVERE AS PER IRC 112.
  - SDGMZ ZONE - II
  - LOAD - ONE LANE OF CLASS 70P FOR EVERY TWO LANES WITH ONE LANE OF CLASS-A FOR THE REMAINING LANES (IF ANY) OR ONE LANE OF CLASS-A FOR EACH LANE (AS PER TABLE 6 OF IRC8).
  - ROAD AUTHORITY SHOULD ENSURE THAT BEFORE LAYING ANY NEW WEARING COAT IN FUTURE, EXISTING WEARING COAT SHOULD BE COMPLETELY REMOVED.
  - ANTI-CRASH BARRIERS TO BE PROVIDED AS PER IRC 5:2015 AND IRC 5:2017.

- LEGEND:**
- EJ = EXPANSION JOINT
  - FX = FIXED PIER
  - FR = FREE PIER
  - FRL = FINISH ROAD LEVEL
  - GL = GROUND LEVEL
  - S = SLURF ELEVATION
  - C = CURVED LENGTH ALONG CENTERLINE
  - EY-ROW = EY-ROW
  - EL = ELECTRIC LINE
  - R = RADIUS
  - L = LENGTH
  - G = GRABENT
  - M = OCEAN CONCRETE
  - FL = FLOOR LEFT
  - RP = RADIUS RIGHT
  - LI = LENGTH OF TRANSITION CURVE

NO.	DATE	REVISION	DRAWN	CHECKED	APPROVED
R4	27/12/2021	REVISED AS PER SITE REQUIREMENT	RPP	M/S	DCR
R3	17/12/2021	REVISED AS PER MP PWD REQUIREMENT	MMO	M/S	DCR
R2	14/12/2021	REVISED AS PER MP PWD REQUIREMENT	RPP	M/S	DCR
R1	18/08/2021	REVISED AS PER PCD'S COMMENTS	RPP	M/S	DCR
R0	14/07/2021	FOR APPROVAL	RPP	M/S	DCR

DRAWN BY	DESIGN BY	CHECKED BY	APPROVED BY	ACCEPTED BY	REVIEWED & APPROVED BY	REVIEWED BY	APPROVED BY	ACCEPTED BY	PROJECT NAME
NAME: RPP	NAME: HRUSHIKESH GHAROTE	NAME: MANDAR SARDESAI	NAME: DEMDATTI ADARVALE	NAME: SRINANT RAJU V.	NAME: PRATEEK JAIN	NAME:	NAME: SRINWASA RAO	NAME:	CONSTRUCTION OF ELEVATED CORRIDOR (FLY OVER) FROM DAMOH NAKA TO RANITAL CHOKKI TO MADAN MAHAL CHOKKI (UP TO MEDICAL ROAD) IN JABALPUR CITY OF MADHYA PRADESH
DESIGN CONSULTANT	DESIGN DIRECTOR	CONTRACTOR	PROOF CHECKER	SAFETY CONSULTANT	AUTHORITY ENGINEER	OWNER			LOCATION: --
STUP Consultants P. Ltd.		NCC Nagarjuna Construction Company Ltd.		FORCE Structural Engineers		M/s Ketanme Consultant Pvt Ltd		AECOM IN JV WITH LION ENGINEERING CONSULTANTS	
								MADHYA PRADESH PUBLIC WORK DEPARTMENT	
								TITLE: GENERAL ARRANGEMENT DRAWING SNEHAGAR UP RAMP-F (SHEET 2 OF 2)	
								SCALE: AS SHOWN DATE: 29/08/21 STATUS: APPROVAL	
								DRG. NO: 8353-09/E/00-1024 (R4)	



- NOTES:**
- ALL DIMENSIONS ARE IN MILLIMETRES. LEVELS ARE IN METRES AND CHANGES ARE IN METRES UNLESS OTHERWISE NOTED AND HIGHWAY ALIGNMENT PARAMETERS ARE IN METRES.
  - DIMENSIONS SHALL NOT BE SCALED FROM THE DRAWING. ONLY WRITTEN DIMENSIONS SHALL BE FOLLOWED.
  - THE DIMENSIONS AND CONFIGURATION OF VARIOUS MEMBERS SHOWN IS TENTATIVE AND LIKELY TO BE CHANGED DURING DETAILED DESIGN.
  - STRIP SEAL TYPE EXPANSION JOINTS (SINGLE / DOUBLE) SHALL BE PROVIDED AT ALL THE LOCATIONS.
  - ELASTOMERIC BEARINGS SHALL BE PROVIDED FOR ENTIRE WA-DUCT EXCEPT FOR EXTRA DOSE PORTION. FOR EXTRA DOSE PORTION POT-HOLE / SPIRAL BEARINGS SHALL BE PROVIDED CONFORMING TO IRC 83.
  - SOAK POND MASTIC ASPHALT WEARING COAT SHALL BE PROVIDED OVER BRIDGE DECK.
  - MATERIALS:**  
 A/R/L CONCRETE (M20/M25/STRUCTURAL). STEEL GRADES FOR VARIOUS STRUCTURAL MEMBERS SHALL BE AS SPECIFIED IN STRUCTURAL DRAWINGS.  
 B/L/W RELAXATION STRESS RELIEVED STRANDS.  
 C/CORRUGATED HOPE SHEATHING.  
 P/L AS INDICATED IN THE ELEVATION ARE CONSIDERED AT EDGE OF THE RAUP SUPERSTRUCTURE.  
 ALIGNMENT OF FLYOVER/PEE LOCATIONS SHALL BE MARKED ON THE GROUND AND VERIFIED BY PROJECT MANAGEMENT CONSULTANT AND CLIENT BEFORE THE COMMENCEMENT OF ACTUAL WORK OF FOUNDATIONS OR PILING.  
 FOR DETAILS WITHIN RAILWAY BOUNDARY SEPARATE CAD AS APPROVED BY RAILWAY AUTHORITIES SHALL BE REFERRED.  
 EXPOSURE CONDITION - SEVERE AS PER IRC 112.  
 DESIGN ZONE - II.  
 LIVE LOAD - ONE LANE OF CLASS FOR EVERY TWO LANES WITH ONE LANE OF CLASS-A FOR THE REMAINING LANES OF ANY OR ONE LANE OF CLASS-A FOR EACH LANE (AS PER TABLE 6 OF IRC 6).  
 ROAD AUTHORITY SHOULD ENSURE THAT BEFORE LAYING ANY NEW WEARING COAT IN FUTURE EXISTING WEARING COAT SHOULD BE COMPLETELY REMOVED.  
 ANTI-CRASH BARRIERS TO BE PROVIDED AS PER IRC 5.2.1.15 AND IRC 6.2.017.
- LEGEND:**
- EJ = EXPANSION JOINT
  - FJ = FIXED JOINT
  - FP = FREE JOINT
  - G.L. = FINISH ROAD LEVEL
  - GL = GROUND LEVEL
  - S.L. = SUPER ELEVATION
  - CL = CURVED LENGTH ALONG CENTERLINE
  - EX-ROW = EX-ROW
  - EL = ELECTRIC LINE
  - R = RADIUS
  - L = LENGTH
  - G = GRADE/IF
  - K = DESIGN CONSTANT
  - RL = RADIUS LEFT
  - RR = RADIUS RIGHT
  - Lc = LENGTH OF TRANSITION CURVE

<table border="1"> <tr> <th>DRAWN BY</th> <th>DESIGN BY</th> <th>CHECKED BY</th> <th>APPROVED BY</th> <th>ACCEPTED BY</th> <th>REVIEWED &amp; APPROVED BY</th> <th>REVIEWED BY</th> <th>APPROVED BY</th> <th>ACCEPTED BY</th> <th>PROJECT NAME</th> </tr> <tr> <td>NAME: P.P.P.</td> <td>NAME: KRUSHKESH GHARU</td> <td>NAME: MANDAN SANGESAN</td> <td>NAME: DEVNATHA ATHAVALE</td> <td>NAME: SAHANI RAJIV V.</td> <td>NAME: PRATEEK JAIN</td> <td>NAME:</td> <td>NAME: SURENDRAN RAO</td> <td>NAME:</td> <td>CONSTRUCTION OF ELEVATED CORRIDOR (FLYOVER) FROM DAMOH NAKA TO RANITAL CHOWK TO MADAN MAHAL CHOWK (UP TO MEDICAL ROAD) IN JABALPUR CITY BY MADAN PRADESH</td> </tr> <tr> <td colspan="5">DESIGN CONSULTANT</td> <td colspan="2">CONTRACTOR</td> <td colspan="2">AUTHORITY ENGINEER</td> <td>OWNER</td> </tr> </table>					DRAWN BY	DESIGN BY	CHECKED BY	APPROVED BY	ACCEPTED BY	REVIEWED & APPROVED BY	REVIEWED BY	APPROVED BY	ACCEPTED BY	PROJECT NAME	NAME: P.P.P.	NAME: KRUSHKESH GHARU	NAME: MANDAN SANGESAN	NAME: DEVNATHA ATHAVALE	NAME: SAHANI RAJIV V.	NAME: PRATEEK JAIN	NAME:	NAME: SURENDRAN RAO	NAME:	CONSTRUCTION OF ELEVATED CORRIDOR (FLYOVER) FROM DAMOH NAKA TO RANITAL CHOWK TO MADAN MAHAL CHOWK (UP TO MEDICAL ROAD) IN JABALPUR CITY BY MADAN PRADESH	DESIGN CONSULTANT					CONTRACTOR		AUTHORITY ENGINEER		OWNER	<table border="1"> <tr> <th>NO.</th> <th>DATE</th> <th>REVISION</th> <th>DRAWN</th> <th>CHECKED</th> <th>APPROVED</th> </tr> <tr> <td>R4</td> <td>27/12/2021</td> <td>REVISED AS PER SITE REQUIREMENT</td> <td>PP</td> <td>MS</td> <td>DA</td> </tr> <tr> <td>R3</td> <td>17/12/2021</td> <td>REVISED AS PER MRU REQUIREMENT</td> <td>MS</td> <td>MS</td> <td>DA</td> </tr> <tr> <td>R2</td> <td>14/12/2021</td> <td>REVISED AS PER MRU REQUIREMENT</td> <td>PP</td> <td>MS</td> <td>DA</td> </tr> <tr> <td>R1</td> <td>10/09/2021</td> <td>REVISED AS PER PC'S COMMENTS</td> <td>PP</td> <td>MS</td> <td>DA</td> </tr> <tr> <td>R0</td> <td>14/09/2021</td> <td>FOR APPROVAL</td> <td>PP</td> <td>MS</td> <td>DA</td> </tr> </table>					NO.	DATE	REVISION	DRAWN	CHECKED	APPROVED	R4	27/12/2021	REVISED AS PER SITE REQUIREMENT	PP	MS	DA	R3	17/12/2021	REVISED AS PER MRU REQUIREMENT	MS	MS	DA	R2	14/12/2021	REVISED AS PER MRU REQUIREMENT	PP	MS	DA	R1	10/09/2021	REVISED AS PER PC'S COMMENTS	PP	MS	DA	R0	14/09/2021	FOR APPROVAL	PP	MS	DA
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R1	10/09/2021	REVISED AS PER PC'S COMMENTS	PP	MS	DA																																																																						
R0	14/09/2021	FOR APPROVAL	PP	MS	DA																																																																						
TITLE: GENERAL ARRANGEMENT DRAWING SNEHAGAR UP RAMP-F (SHEET 2 OF 2) SCALE: AS SHOWN DATE: 29/09/21 STATUS: APPROVAL DRG. NO: 8353-00/E/00-1024 (R4)																																																																											

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 223 OF 2025**

**IN THE MATTER OF:-**

*News Item titled "यह भी अजब करोड़ के बने नाले में भरा मलबा अगल बगल से ननकल रहा पानी" appearing in Dainik Bhaskar dated 25.04.2025*

**KNOW ALL** to whom these presents shall come that I, Preeti Yadav, aged about 34 years, s/d/o Dileep Kumar Yadav, presently Commissioner, Jabalpur Municipal Corporation duly authorized to represent the Respondent no. 1, do hereby appoint, **RUKHMINI S. BOBDE**, Advocate having office at D-366, Ground Floor, Defence Colony, New Delhi-110024, +91 98717 38029 (herein after called the advocate/s) to be my/our Advocate in the above noted case authorized her:-

To act, appear and plead in the above-noted case in this Tribunal or in any other Court in which the same may be tried or heard and also in the appellate Court including High Court subject to payment of fees separately for each Court by me/ us.

To sign, file verify and present pleadings, appeals cross objections or petitions for execution review, revision, withdrawal, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages.

To file and take back documents to admit and/or deny the documents of opposite party.

To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case. To take execution proceedings.

The deposit, draw and receive money, cheques, cash and grant receipts thereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case.

To appoint and instruct any other Legal Practitioner, authorizing her to exercise the power and authority hereby conferred upon the Advocate whenever he may think it to do so and to sign the Power of Attorney on our behalf.

And I/We the undersigned do hereby agree to ratify and confirm all acts done by the advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents and purposes.

And I/We undertake that I / we or my /our duly authorized agent would appear in the court on all hearings and will inform the Advocates for appearance when the case is called.

And I /we undersigned do hereby agree not to hold the advocate or his substitute responsible for the result of the said case. The adjournment costs whenever ordered by the Court shall be of the Advocate which he shall receive and retain herself.

And I /we the undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the Advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. The fee settled is only for the above case and above Court.

I/We hereby agree that once the fee is paid. I /we will not be entitled for the refund of the same in any case whatsoever. If the case lasts for more than three years, the advocate shall be entitled for additional fee equivalent to half of the agreed fee for every addition three years or part thereof.

IN WITNESS WHEREOF I/We do hereunto set my /our hand to these presents the contents of which have been understood by me/us on this Accepted subject to the terms of fees on this 9 day of July 2025.

**ADVOCATE**

**CLIENT**